

©

കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 25 25th February 2020 1195 കുംഭം 12 12th Kumbham 1195 1941 ഫാൽഗുനം 6 6th Phalguna 1941	നമ്പർ No.	8
---------------------	---	--	--------------	---

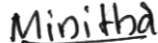
PART IV Private Advertisements and Miscellaneous Notifications


NOTIFICATION

I, Minitha K, Parayam Vilakathu Veedu, Ayanikkadu, Karakulam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 564, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, SIUC in my S S L C Certificate No. C 487898 with Register No. 103160 of March 2002, is corrected as Christian Nadar SIUC vide Certificate No. B2-17398/19, dated 16-12-2019, issued by the Tahsildar, Taluk Office, Nedumangad.

Gaz. No. 8/2020/DTP (Part IV).

It is further notified that I have changed my signature as shown below:

Old Signature : 

New Signature : 

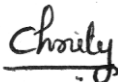
This change will come into effect in all records related to me.

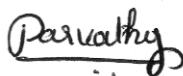
Nedumangad,
29-1-2020.

MINITHA K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Christy Joseph, Edakala House, Elenthikara P. O., Puthenvelikara, N. Paravoor, Ernakulam District, Pin-683 594, holder of S.S.L.C. No. K461408 with Register No. 357480 of March 2010 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 1287483 with Register No. 8181299 of March 2012 issued from Board of Higher Secondary Examination, Government of Kerala, Kerala Nurses and Midwives Council Registration Certificate No. 0048834 with Registration No. KL01201600612 dated 9th June 2016 issued by Registrar Kerala Nurses and Midwives Council Thiruvananthapuram, Diploma in General Nursing and Midwifery Certificate No. 0048814 with Reg. No. KL01201600612 dated 9-6-2016 issued by Registrar Kerala Nurses and Midwives Council Thiruvananthapuram, Birth Certificate with Registration No. 66/94 date of Registration 8-7-1994 issued by Secretary and Registrar of Births & Deaths Parakkadavu Grama Panchayat, Marriage Certificate No. 2017/3030 with Registration No. MARRIAGE/2017/3030 date of Registration 7-11-2017 issued by Local Registrar Health Officer and Registrar of Birth, Death and Marriage Kochi Municipal Corporation, in the Ration Card No. 1875085455 (at Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Chalakudy, have embraced Hinduism from Christian R C Community vide Conversion Certificate No. 985 dated 7-1-2020 issued from Sree Rama Dasa Mission Universal Society, Thiruvananthapuram, with a new name Parvathy. Hereafter I will be a member of Hindu Religion and have changed my name as Parvathy Jithin consequent on my marriage and have changed my signature as shown below:

Old Signature : 

New Signature : 


This Change will come in to effect in all records related to me.


Elenthikara,
21-1-2020.

CHRISTY JOSEPH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chinju. P. M, Pandari House, Marottichal P. O., Thrissur Taluk, Thrissur District, Pin-680 014, holder of S.S.L.C. No. F 237560 with Register No. 336196 of March 2006, in the Higher Secondary Examination Certificate No. HSE 099339 with Register No. 4209888 of March 2008 dated 15-5-2008 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, in the Bachelor of Commerce Certificate No. 347007 with Register No. GTAIBP0020 of April 2011 dated 29-5-2012 issued by the Vice Chancellor, University of Calicut, in the Driving Licence No. 7/1389/2019 dated 22-2-2019 issued by the Asst. LA, Ernakulam, also known as Chinju in the PAN Card No. AZWPC1357R issued by the Income Tax Department, Government of India, in the Election Identity Card No. XKE0141143 issued on 21-8-2010 by the Electoral Registration Officer, 66 Ollur LA Constituency, in the Ration Card No. 1841149644 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Pandari Madhu Chinju in the Indian Passport No. T4664197 issued on 27-2-2019 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Aditi Madhu and have changed my signature as shown below:

Old Signature : 

New Signature : 

This change will come into effect in all records related to me.

Marottichal,
16-1-2020.

CHINJU. P. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mugeebali. K. M, Kavukottunjilil House, Chiramanangad P. O., Kunnankulam Taluk, Thrissur District, Pin-680 604, holder of S.S.L.C. Book No. D 286215 with Register No. 201647 of March 1983 and with Register No. 363547 of March 1985, also known as K. M. Ali in the Birth Certificate with Registration No. 8/98 date of Registration 3-1-1998 issued by the Secretary & Registrar of Births & Deaths, Ayyanthole Grama Panchayat, of my son Ajmal. K. A, in the Birth Certificate with Registration No. 130 date of Registration 24-1-2002 issued by the Registrar of Birth and Death, Corporation of Thrissur, of my another son Anees. K. A, in the Secondary School Examination Grade Sheet cum Certificate of Performance S. No. SSE/2014/0969011 with Roll No. 4202466, Registration No. M114/06544/0058 dated 19-5-2014 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my son Ajmal. K. A, in the Certificate with Admission No. 1184 dated 7-1-2020 issued by the Principal, Concord English Higher Secondary School, Chiramanangad, Thrissur, of my another son Anees K. A and as Ali in the Election Identity Card No. HYB1569557 issued on 25-4-2002 by the Electoral Registration Officer, Wadakanchery LA Constituency, in the Ration Card No. 1842136100 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly, is one and the same person. Hereafter I will be known by the name K. M. Ali only and have changed my signature as shown below.

Old Signature :



New Signature :



K.M. ALI

This change will come into effect in all records related to me.

Chiramanangad,
23-1-2020.

MUGEEBALI. K.M

NOTIFICATION

I, Jithin Sreedhar K, Velayudha Vilasam Bunglow, Nellikunnu, TC 60/2790, Mulloor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian LC in my S S L C Certificate No. I 311884 with Register No. 109194 of March 2009, is corrected as Christian Nadar vide Certificate No. A6/25303/19/K.Dis, dated 16-1-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
24-1-2020.

JITHIN SREEDHAR K

NOTIFICATION

I, Johnson. R, Varuvila Thazhe Puthen Veedu, Pongil, Mulluvila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Book No. 279529 with Register No. 47792 of March 1977 and Register No. 335610 of March 1978, is corrected as Christian, Nadar vide Certificate No. A6/25805/19/K.Dis, dated 16-12-2019, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Mulluvila,
21-1-2020.

JOHNSON. R

NOTIFICATION

I, Sajitha. A. L, Kanjiramminna Kinattuvila Puthen Veedu, Mulluvila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Latin Catholic Nadar in my S S L C Certificate No. C 112336 with Register No. 668581 of March 2003, is corrected as SIUC Christian Nadar vide Certificate No. A6/25866/19/K.Dis, dated 10-1-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
20-1-2020.

SAJITHA. A. L

NOTIFICATION

I, Reshma. R. L, Remya Bhavan, Arangamugal, Aralummoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. No. M 402189 with Register No. 567877 of March 2012, is corrected as Christian, Latin Catholic vide Certificate No. A6/25821/19/K.Dis, dated 18-1-2020, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Aralummoodu,
30-1-2020.

RESHMA. R. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Tresa R, S T S Bhavan, Kanavila, Chavadi, Pulluvila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 526; holder of S S L C Book No. K 426850 with Register No. 118787 of March 1999; also known as Treesa in the Electoral Identity Card No. SHB1148964, dated 29-4-2016, issued by the Electoral Registration Officer, Kovalam Constituency; Marriage Certificate with Registration No. 508/2010, date of Registration 27-8-2010, issued by the Local Registrar, Karumkulam Grama Panchayat; known as Treesa R in the Permanent Account No. BMPPT3211G, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 34187/2006, date of Registration 17-11-2006, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Silja S Das; known as Treesa Siluvadas in the Passport No. T0576900, date of issue 26-3-2019, issued from Passport Office, Thiruvananthapuram; and known as Treesa S Das in the Birth Certificate with Registration No. 25448/2009, date of Registration 3-10-2009, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Sandra S Das; is one and the same person. Hereafter I will be known by the name Treesa S Das only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
28-1-2020.

TRESA R

NOTIFICATION

I, Rahul S S, J P S Nivas, House No. 33/540, Thekke Chundavila, Neyyattinkara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 121, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my SSLC Certificate No. T 122855 with Register No. 640477 of March 2018, is corrected as SIUC Christian Nadar vide Certificate No. A6/26448/19/K.Dis, dated 27-12-2019, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
29-1-2020.

RAHUL S S

NOTIFICATION

I, Remya R. L, Remya Bhavan, Arangamugal, Aralummoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. No. H 472076 with Register No. 546695 of March 2008, is corrected as Christian, Latin Catholic vide Certificate No. A6/25822/19/K.Dis, dated 18-1-2020, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Aralummoodu,
28-1-2020.

REMYA R. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajesh. M, TC 26/800, Panavila, Thycaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014, holder of S. S. L. C No. A 308399 with Register No. 411298 of March 2000; Duplicate Driving Licence No. 1/10084/2001, dated 16-4-2015, issued by the Asst. LA, Thiruvananthapuram, also known as Rajesh in the Permanent Account No. BVNPR3346B, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Rejeesh Maniyan Shobhana.

This change will come into effect in all records related to me.

Thycaud,
22-1-2020.

RAJESH. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shila C, Nandanam, Santhivila Market Jn., Nemom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 020; holder of S S L C Book No. 835302 with Register No. 167648 of March 1979; Permanent Account No. AGQPC6696J, issued from Income Tax Department, Government of India; Driving Licence No. 1/8224/2009, dated 20-8-2019, issued by Adl. LA, Thiruvananthapuram; also known as Shaila C in the Electoral Identity Card No. SHB0155168, dated 24-10-2015, issued by the Electoral Registration Officer, Kovalam Constituency; known as Shyla Rajan in the Ration Card No. 1103006825 (Sl. No. 1) dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; Birth Certificate with Registration No. 11531/1987, date of Registration 15-9-1987, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Lekshmi S Raj; known as Shyla Chandrika in the Passport No. S5163535, date of issue 5-10-2018, issued from the Passport Office, Thiruvananthapuram, of my daughter Lekshmi Shyla Raj; and known as C. Shyla in the S S L C Certificate No. C 504168 with Register No. 653625 of March 2003, of my daughter Lekshmi S Raj; is one and the same person. Hereafter I will be known by the name Shyla C only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
9-1-2020.

SHILA C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anilkumar. S, Omkara Nivas, House No. VI/295, Oruvathilkotta, Anayara P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 029, holder of Extract of School Admission Register with Admission No. 14938, date of Admission 17-5-1978, issued by the Headmistress, S.S.P.B.H.S, Kadakavur, also known as S. Sadanandan Kumar in the All India Secondary School Examination, 2018 Marks Statement S. No. SSE/2018/1804735 with Roll No. 4302781, dated 29-5-2018, issued from Central Board of Secondary Education, Delhi, of my son Suryakiran. S, known as Sadanandan Kumar in the Birth Certificate with Registration No. 107/2001, date of Registration 20-11-2001, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation, of my son Suryakiran. S; Birth Certificate with Registration No. 19700/2006, date of Registration 8-7-2006, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation, of my son Akash. S; Ration Card No. 1104131368 (Sl. No. 4), dated 3-6-2019, issued by the Taluk Supply Officer, Chirayinkeezhu; Driving Licence

No. 16/5117/2008, dated 11-11-2019, issued by the Assistant LA, Trivandrum and in the Passport No. L6898858, dated 13-1-2014, issued by the Assistant, Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name S. Sadanandan Kumar only and will sign accordingly.

This change will come into effect in all records related to me.

Anayara,
30-1-2020.

ANILKUMAR. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Veena Soman, TC 34/1591(2), Sarovaram, Eyakuzhi Lane, Malamukal Road, Nettayam, Vattiyoorkavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, have changed the name of my minor son Jones Bright, holder of School Certificate with Admission No. 1154, Ref No. 128/VNPS/2020, issued by the Principal, Vidyanikethan Public School, Vattiyoorkavu, Thiruvananthapuram; Birth Certificate with Registration No. 3952/2013, date of Registration 26-12-2013, issued by the Registrar of Births and Deaths, Ettumanoor Municipality; as Arjun V Prakash.

This change will come into effect in all records related to him.

Thiruvananthapuram,
23-1-2020.

VEENA SOMAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kannan C M, C M Bhavan, Mathayil, Vellallur P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 601; holder of S S L C Certificate No. Q 427189 with Register No. 104859 of March 2015; Higher Secondary Examination Certificate No. HSE 2/2017/001143 with Register No. 4001248 of March 2017, issued by Board of Higher Secondary Examination, Government of Kerala; Private Registration Memo of BA History with Private Registration Memo No. 84517602653, dated 31-10-2018, issued by the Controller of Examinations, University of Kerala; Ration Card No. 1104086445 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; Driving Licence No. 16/5883/2018, dated 31-7-2018, issued by ALA, Attingal; have changed my name as Jithin C M and will sign accordingly.

This change will come into effect in all records related to me.

Chirayinkeezhu,
28-1-2020.

KANNAN C M

NOTIFICATION

I, Krishnapriya L, Sreebhadra, House No. 458, Kuttiyanicadu, Keezharoor P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 124, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Ambalavasi in my S S L C Certificate No. S 768066 with Register No. 137093 of March 2017, is corrected as Hindu, Nair vide Certificate No. A5/18969/19/R.Dis., dated 26-12-2019, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
30-1-2020.

KRISHNAPRIYA L

NOTIFICATION

I, Santhoma. S, Vedantavila Thekkathil, Chittayam, Inchavila P. O., Kollam Taluk, Kollam District, Pin-691 601, do hereby notify for the information of all authorities concerned and all the public that my Community which is wrongly entered as Christian-Parava in my SSLC Book No. E. 258833 with Register No. 73760 of March 1992 is corrected as Christian-Latin Catholic vide Certificate No. 23103/19/A5/K. Dis. dated 10-12-2019 issued by Tahsildar, Kollam.

This correction will come into effect in all my records related to me.

Kollam,
17-12-2019.

SANTHOMA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Viji R, Ashtapadi, Pada North, Karunagappally P. O., Karunagappally Taluk, Kollam District, Pin-690 518, holder of S S L C Book No. I 240557 with Register No. 364718 of March 1996, have embraced Christianity from Hindu, Pulaya Community vide Baptism Certificate dated 29-1-2020, issued by House of Prayer Church, Mannanthala, Thiruvananthapuram with the same name. Hereafter I will be a member of Christian Pulaya Community.

This change will come into effect in all records related to me.

Karunagappally,
30-1-2020.

VIII R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma P, Geo Bhavan, Mylamkulam, Puthur P. O., Kottarakkara Taluk, Kollam District, Pin-691 507; holder of S S L C Book No. A 776646 with Register No. 10134 of March 1974; also known as Annamma John in the Electoral Identity Card No. XCR1501774, dated 9-12-2019, issued by the Electoral Registration Officer, Kottarakkara Constituency; Permanent Account No. BMUPJ5473R, issued from Income Tax Department, Government of India; and known as Annammajohn in the Ration Card No. 1208070798 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Kottarakkara is one and the same person. Hereafter I will be known by the name Annamma John only.

This change will come into effect in all records related to me.

Kottarakkara,
28-1-2020.

ANNAMMA P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bobby Lal, Kodyattu House, House No. 1/294, Avaneeswaram, R. S. P. O., Pathanapuram Taluk, Kollam District, Pin-691 508; holder of S S L C Book No. J 432795 with Register No. 366792 of March 1997; Higher Secondary Examination Certificate with Register No. 02744, dated 28-5-1999, issued by Department of Higher Secondary Education, Government of Kerala; also known as Bobylal in the Higher Secondary Examination Certificate with Register No. 808 of September 1999, issued by Department of Higher Secondary Education, Government of Kerala; Degree of Bachelor of Commerce Certificate No. 083096 with Register No. 905323/April 2005, dated 17-5-2006, issued by the Vice Chancellor, University of Kerala; Driving Licence No. 25/4237/2009, dated 8-9-2009, issued by Asst. LA, Punalur; and known as Bobby Daniel in the Passport No. K 1685796, date of issue 16-1-2012, issued by Passport Officer, Thiruvananthapuram; Ration Card No. 1209013144 (Sl. No. 2), dated 29-3-2019, issued by Taluk Supply Officer, Pathanapuram; Electoral Identity Card No. LRM1475433, dated 6-8-2017, issued by the Electoral Registration Officer, Pathanapuram Constituency; Permanent Account No. CWOPD4475Q, issued from Income Tax Department, Government of India; is one and the same person. Hereafter I will be known by the name Bobby Daniel only and will sign accordingly.

This change will come into effect in all records related to me.

Pathanapuram,
29-1-2020.

BOBY LAL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saramma Koshy, Idayiringattil Malayil, Kaippattur P. O., Konni Taluk, Pathanamthitta District, Pin-689 648, holder of S. S. L. C Book No. 421338 with Register No. 36957 of March 1966; Marriage Certificate No. 24/1974, dated 21-1-2020, issued from St. Ignatius Orthodox Maha Edavaka, Kaipattoor, also known as Lilly George in the Ration Card No. 1373030926 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Konni; Permanent Account No. BALPG7560H, issued from Income Tax Department, Government of India and known as Lilly in the Electoral Identity Card No. JTS1871243, dated 1-4-2006, issued by the Electoral Registration Officer, Pathanamthitta LA Constituency, is one and the same person. Hereafter I will be known by the name Lilly George only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kaippattur,
23-1-2020.

SARAMMA KOSHY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Fayiza Shammass, (name changed as per Gazette Notification in Kerala Gazette No. 20, dated 14-5-2013 Part IV Page No. 620), Sasi Bhavan, Stadium Ward, Head Post Office, Alappuzha District, Pin-688 001, holder of SSLC A.No. 264910 with Register No. 269048 of March 2000, Higher Secondary Examination Certificate No. HSE 184376 with Register No. 565755 of March 2002 issued from Board of Higher Secondary Examination, Govt. of Kerala, Diploma in Computerised Financial Management Certificate No. 10181 with Register No. 307873, dated 23-7-2007 issued from Center for Development of Imaging Technology (C-DIT), Govt. of Kerala, Diploma in Cyber Law Certificate dated 31-8-2009 issued from Kerala Law Academy, Law College Thiruvananthapuram, Passport No. L 8463622, issued from Regional Passport Office, Kochi on 2-4-2014, in the Birth Certificate with Registration No. 193/2012 date of Registration 21-1-2012 issued from Alappuzha

Municipality and in the Extract of Admission Register with Admission No. 4650, date of Joining 7-6-2016 issued from Jyothi Nikethan English Medium School, Punnappara, of my daughter Natasha Mariam S. and also known as Fayiza in Election Identity Card No. XEE0473066, dated 6-3-2014 issued by the Electoral Registration Officer, Ambalapuzha LA Constituency is one and the same person. I have re-embraced Hinduism from Islam Religion vide Conversion Certificate No. 07/2019, dated 3-9-2019 issued from Akhila Bharatha Ayyappa Seva Sangham, Thiruvananthapuram with the name Vijayalekshmi S Panicker. Hereafter I will be a member of Hindu-Ezhava Community and have changed my name as Vijayalekshmi S Panicker and will sign accordingly.

This change will come into effect in all records related to me.

Alappuzha.

FAYIZA SHAMMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed Sajid. A, Vayanakathu Thazchayil Krishnapuram, P. O. Kayamkulam, Alappuzha District, Pin-690 533, holder of SSLC Book No. J122716 with Register No. 280977 of March 1997, Driving Licence No. 29/2685/2000, dated 4-3-2011 issued by the Asst. Licensing Authority Kayamkulam, Ration Card No. 1420006311 dated 15-3-2017 issued by Taluk Supply Officer, Karthikappally also known as Muhammed Sajid A.S in PAN Card No. EOYPM6888C issued from Income Tax Department, Govt. of India; also as Muhammad Sajid A. S in the Birth Certificate of my daughter Aaliya Sajid (Registration No. 4055/2011, date of Registration 24-11-2011 issued from Kayamkulam Municipality) known as Muhammed Sajid in Election Identity Card No. LKX0994418, dated 23-10-2015 issued by the Electoral Registration Officer Kayamkulam L A Constituency is one and the same person. Hereafter I have changed my name as Saji A.S.

This change will come into effect in all records related to me.

Krishnapuram,
30-12-2019.

MUHAMMED SAJID. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Teresamma Thomas, Thompunnayil House, Thathampally P. O., Ambalapuzha, Alappuzha-688 013, holder of SSLC Book No. C 334336, Register No. 338822 of March 1982, BSc Degree (Home Science) Certificate with Register No. 6546/A'88, issued on 20-11-1989 by the Vice Chancellor, University of Kerala, BEd (Natural Science) with Register No. 5660 of April 1992 issued on 11-6-1993 by the Vice Chancellor, Mahatma Gandhi University, Kottayam, Marriage Certificate Register Ref. No. 4/2001 dated 8-1-2020 issued by the Vicar, St. Michels Church, Pazhayidom and as Teresamma in the Ration Card No. 1418116562 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Ambalappuzha, in the Election Identity Card No. MLT 1030774 issued on 6-8-2017 by the Electoral Registration Officer, Alappuzha Assembly Constituency and also known as Teresamma Joseph in the PAN Card No. AQOPT3621J issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I will be known by the name Teresamma Joseph only consequent on my marriage.

This change will come into effect in all records related to me.

Alappuzha,
30-1-2020.

TERESAMMA THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Josmy Joseph, 'Ashirwad', House No. 17/335, Pallarimangalam P. O., Mavelikara Taluk, Alappuzha District, Pin-690 107, holder of S. S. L. C. No. E 020457 with Register No. 321057 of March 2005; Vocational Higher Secondary Examination Memorandum S. No. 14586 with Register No. 24807 of March 2007, issued from Board of Vocational Higher Secondary Examinations, Government of Kerala; General Nursing and Midwifery Diploma Certificate Serial No. 28005 with Hall Ticket No. 08010170 of April 2011, issued from Directorate of Medical Education, Hyderabad, Andhra Pradesh; Bachelor of Science in Nursing Degree Certificate No. 00788/14 with Register No. 69114013 of August 2013, issued from The Tamil Nadu Dr. M. G. R. Medical University, Chennai, Tamilnadu; Nurse Registration Certificate with Registration No. 112237, date of Registration 1-8-2011, issued from The Andhra Pradesh Nurses, Midwives, Auxiliary Nurse-Midwives and Health Visitors Council, Hyderabad; Midwife Registration Certificate with Registration No. 111802, date of Registration 1-8-2011, issued from The Andhra Pradesh Nurses, Midwives, Auxiliary Nurse-Midwives and Health Visitors Council,

Hyderabad; Nurse and Midwife Registration Certificate with Registration No. 113468, date of Registration 23-2-2012, issued from The Tamil Nadu Nurses and Midwives Council, Chennai; Nurse and Midwife Additional Qualification Registration Certificate with Registration No. 113468, dated 3-4-2014, issued from The Tamil Nadu Nurses and Midwives Council, Chennai; Nurse and Midwife Registration Certificate with Registration No. 94587, date of Registration 4-1-2014, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram; Nurse and Midwife Additional Qualification Registration Certificate with Registration No. 94587, dated 29-2-2016, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram; Birth Certificate with Registration No. 105/90, date of Registration 15-1-1990, issued by the Registrar of Births & Deaths and Secretary, Arpookara Grama Panchayat; Ration Card No. 1525042737 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Vaikom; Electoral Identity Card No. AUM0176610, dated 15-6-2015, issued by the Electoral Registration Officer, Kaduthuruthy Assembly Constituency; Driving Licence No. KL67 20190015696, dated 26-4-2019, issued by the SRTO Uzhavoor; Permanent Account No. AYSPJ7989D, issued from Income Tax Department, Government of India; Passport No. T5567114, dated 22-5-2019, issued by the Deputy Passport Officer, Regional Passport Office, Kochi, have embraced Hindu Religion from Christian, R. C. S Community as per Conversion Certificate No. 886, dated 16-5-2019, issued from Sree Ramadasa Mission Universal Society, Sreeneelakandapuram, Thiruvananthapuram with a new name Gowri Parvathy. Hereafter I will be a member of Hindu Religion and have changed my name as C. Gowri Parvathy and will sign accordingly.

This change will come into effect in all records related to me.

Pallarimangalam,
29-1-2020.

JOSMY JOSEPH

NOTIFICATION

I, Jishamol M. J, Missankunnel House, Mathaipara P. O., Peerumade Taluk, Idukki, Pin-685 505, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nayadi in my SSLC No. D 239482 with Register No. 496716 of March 2004 is corrected as Christian, Cheramar vide Certificate No. G1-11724/19/KDis, dated 10-1-2020, issued by Tahsildar, Peerumade.

This correction will come into effect in all records related to me.

Peerumade,
16-1-2020.

JISHAMOL M.J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thangal. S. P, Manjapparayil House, Ambalappadi, Vannappuram P. O., Thodupuzha Taluk, Idukki District, Pin-685 607, holder of S. S. L. C. Book No. E 465847 with Register No. 420615 of 1985; Driving Licence No. 38/279/1997, dated 15-5-2018, issued by the Asst. LA, Thodupuzha; Birth Certificate with Registration No. 2717/2003, date of Registration 5-7-2003, issued from Thodupuzha Municipality, of my daughter Shathira Beevi. M. H; Birth Certificate with Registration No. 458/2007, date of Registration 3-2-2007, issued from Thodupuzha Municipality, of my son Ajeer Koya Thangal. M. H; Birth Certificate with Registration No. 4476/2009, date of Registration 4-12-2009, issued from Thodupuzha Municipality, of my daughter Shakira Fathimuth. M. H; S. S. L. C. No. U 477335 with Register No. 342401 of March 2019, of my daughter Shathira Beevi M. H; Ration Card No. 1628099224 (Sl. No. 5), dated 19-12-2019, issued by the Taluk Supply Officer, Thodupuzha, have changed my name as Hamzath Thangal M. S and will sign accordingly.

This change will come into effect in all records related to me.

Vannappuram,
15-1-2020.

THANGAL. S. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kannaki K. K, Kozhikkunel House, Upputhode P. O., Idukki District, Pin-685 604, holder of S. S. L. C. Examination Duplicate Certificate No. D 571376 with Register No. 335781 of March 2003, also known as Kannaki in the Birth Certificate with Registration No. 381/2015, date of Registration 17-6-2015, issued by the Registrar of Births and Deaths, Vazhathope Grama Panchayat, of my son Prijul Prince, and in the Ration Card No. 1674028774 (Sl. No. 8), dated 15-3-2017, issued by the Taluk Supply Officer, Idukki, is one and the same person. Hereafter I have changed my name as Celine K. K and will sign accordingly.

This change will come into effect in all records related to me.

Upputhode,
12-12-2019.

KANNAKI K. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Francis Jacob A P, Alumkal House, Cheriakadavu, Kannamali P. O., Kochi Taluk, Ernakulam District, Pin-682 008, holder of S.S.L.C. Book No. C 198347 with Register No. 106597 of March 1990 issued from Department of General Education Kerala State, PAN Card with Permanent Account No. AIFPP8773J issued from the Income Tax

Department, Government of India, also known as Boby in the Electoral Identity Card No. KL/11/074/273302 dated 5-12-1997 issued by the Electoral Registration Officer, Palluruthy Constituency, known as Boby Peter in the Policy No. 1K0 59661 304 issued from SBI Life Insurance, known as Francis Jacob Alumkal Peter in the Passport No. T 0401052 issued on 5-12-2018 issued by Regional Passport Officer, Regional Passport Office, Cochin, known as Francis Jacob in the Ration Card No. 1735030141 (Sl. No. 2) dated 15-3-2017 issued from Taluk Supply Office, Kochi, is one and the same person. Hereafter I will be known by the name Francis Jacob A P only.

This change will come into effect in all records related to me.

Kannamali,
13-1-2020.

FRANCIS JACOB A P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aditya R, HRA 90, Thaliyath House, Mattummel Road, Cheranellur P. O., Kochi, Ernakulam District, Pin-682 034 holder of Secondary School Examination Certificate S. No. S.S.E./2011 1153880 with Roll No. 4141071 and Registration No. M/11/06587/571138 dated 31-5-2011 issued from Central Board of Secondary Education, Delhi, All India Senior School Examination Certificate S No. SSCE/2013/0742671 with Roll No. 4620461 dated 27-5-2013 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Commerce Certificate No. 2K-16/0131264 with Register No./Enrollment No. A13333UCM6001 of May 2016 issued by Vice-Chancellor, University of Madras, Intermediate (Integrated Professional Competence) Examination Certificate with (IPC) E-C-No. 254341 Regn. No. SRO0464883 and Roll No. 357539 of November 2015 dated 1st February 2016 issued by Deputy Secretary (Examinations) The Institute of Chartered Accountants of India, Driving Licence No. 43/3182/2014 dated 23-5-2014 issued by Asst. LA Mattancherry, Electoral Identity Card No. NWK0378638 dated 22-4-2016 issued by the Electoral Registration Officer, Ernakulam Assembly Constituency, PAN Card with Permanent Account No. BXLPR6712H issued from the Income Tax Department, Government of India, Birth Certificate with Registration No. 3606/1995 date of Registration 13-7-2015 issued from Registrar of Births and Deaths Kochi Municipal Corporation, also known as Aditya Rajalakshmi in the Passport No. S 8718946 issued on 12-10-2018 issued by Regional Passport Officer, Regional Passport Office Cochin, is one and the same person. Hereafter I have changed my name as Aditya R. Iyer.

This change will come into effect in all records related to me.

Cheranellur,
20-1-2020.

ADITYA R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Fatima N L, Valayil House, XVI/1860-A, Thoppumpady P. O., Kochi, Ernakulam District, Pin-682 005, holder of S.S.L.C Book No. C 176663 with Register No. 216181 of March 1981 issued from Department of Education Kerala State, also known as Fatima in the Marriage Certificate with Registration No. 1988/4 dated 29-5-2019 issued from St. Sebastian's Church, Thoppumpady, known as Sherly in the Birth Certificate with Registration No. 3720/1998 date of Registration 25-11-1988 issued from Health Supervisor Corporation of Cochin, of my son Elvis Yesudas, in the SSLC D No. 414660 with Register No. 469304 of March 2004 of my son Elvis Yesudas, in the Electoral Identity Card No.YBC0746545 dated 29-4-2016 issued by the Electoral Registration Officer, Kochi Assembly Constituency, known as Sherly Yesudas in the Birth Certificate with Registration No. 4738/1990 date of Registration 25-10-1990 issued by Health Inspector GR 1 Registrar of Birth & Death Kochi Municipal Corporation, of my son Edgar Yesudas, known as Sherly Yesudas in the Passport No. J0899348 issued on 9-11-2010 issued by Regional Passport Officer, Cochin, in the Ration Card No. 1733008244 (at Sl. No. 1) dated 10-1-2020 issued by City Rationing Officer, Kochi is one and the same person. Hereafter I will be known by the name Sherly Yesudas only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

FATIMA N L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Yesudas V J, Valayil House, XVI/1860-A, Thoppumpady P. O., Kochi, Ernakulam District, Pin-682 005, holder of Extract of Admission Register with Admission No. 10317 date of Admission 25-5-1967 issued from St. Sebastian's HSS Palluruthy, also known as V J Yesudas in the PAN Card with Permanent Account No. ARRPY8397A issued from the Income Tax Department, Government of India, known as Yesudas V J in the Electoral Identity Card No. YBC0776757 dated 6-8-2017 issued by the Electoral Registration Officer, Kochi Assembly Constituency, known as V J Yesudas in the SSLC D No. 414660 with

Register No. 469304 of March 2004 of my son Elvis Yesudas, known as Yesudas in the Baptism Certificate with Registration No. 1955/28 dated 13-12-2018 issued from St. Sebastian's Church, Thoppumpady, known as Yesudas in the Marriage Certificate with Registration No. 1988/4 dated 29-5-2019 issued from St. Sebastian's Church, Thoppumpady, in the Birth Certificate with Registration No. 3720/1998 date of Registration 25-11-1988 issued from Health Supervisor Corporation of Cochin, of my son Elvis Yesudas, known as Yesudas V J alias Valayil Joseph Yesudas in the Birth Certificate with Registration No. 4738/1990 date of Registration 25-10-1990 issued by Health Inspector GR 1 Registrar of Birth & Death Kochi Municipal Corporation, of my son Edgar Yesudas, known as Joseph Yesudas in the Duplicate Driving Licence No. 43/46481/1978 dated 18-2-2016 issued by Asst. L.A Mattancherry, also known as Valayil Joseph Yesudas in the Passport No. L3485237 issued on 9-6-2013 issued by Assistant Consular Officer Consulate General of India, Dubai (U.A.E.) in the Ration Card No. 1733008244 (at Sl. No. 4) dated 10-1-2020 issued by City Rationing Officer, Kochi is one and the same person. Hereafter I will be known by the name Valayil Joseph Yesudas only.

This change will come into effect in all records related to me.

YESUDAS V J

NOTIFICATION

I, Minimol. R, Pettikkaran Parambu, House No. 5/1158, Mattanchery P. O., Kombaramukku, Ernakulam District, Pin-682 002, do hereby notified for the information of all authorities concerned and the public that my minor son B Bhadrans holder of Birth Certificate with Registration No. 1360 date of Registration 23-5-2005 issued from the Corporation of Kochi, also known as Bhadrans B in the Extract of Admission Register with Admission No. 17545 date of Admission 15-5-2015 issued from H.E.H.M.M.H.S, Mattancherry, in the Ration Card No.1733024999 (at Sl. No. 2) dated 15-3-2017 issued by the City Rationing Officer, Kochi is one and the same person. Hereafter I have changed his name as Akash. B.

This change will come into effect in all records related to him.

Mattancherry,
24-1-2020.

MINIMOL. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ummer K, Veluthedath House, Vadacode P. O., Mundakkamugal, Ernakulam District, Pin-682 021, holder of Extract of the School Admission Register with Admission No. 1928 date of Admission 21-4-1970 issued from Govt. H.S. Thrikkakara, also known as V. K Ummer in the Driving Licence No. 41/3730/2007 dated 4-10-2007 issued by Asst. LA Aluva, of my son Anas V. U, in the SSLC C No. 461238 with Register No. 289112 of March 2003 of my son Anas V. U, known as Ummer Veluthedath Kunjumammed in the Passport No. K7230345 issued on 9-1-2013 issued by Regional Passport Officer, Cochin, of my son Anas Veluthedath Ummer, and in the Passport No. M1821996 issued on 2-9-2014 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my wife Seenath Ummer, known as Ummer Veluthedath Kunjumammed in the Passport No. P8244358 issued on 15-3-2017 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my son Muneer Veluthedath Ummer, known as Ummer V. K in the SSLC B No. 349917 with Register No. 128104 of March 2001 of my son Muneer V. U, known as Ummer V. K in the SSLC F No. 364544 with Register No. 377698 of March 2006 of my daughter Mubeena V. U, and in the PAN Card with Permanent Account No. ACLPU5102C issued from the Income Tax Department, Government of India, known as Ummer in the Electoral Identity Card No. ZFN0660043 dated 22-10-2015 issued by the Electoral Registration Officer, Kalamassery Assembly Constituency, and in the Electoral Identity Card No. ZFN0660068 dated 22-10-2015 issued by the Electoral Registration Officer, Kalamassery Assembly Constituency, of my wife Zeenath, and in the Electoral Identity Card No. ZFN0224550 dated 20-9-2015 issued by the Electoral Registration Officer, Kalamassery Assembly Constituency, of my son Muneer, known as Ummer in the Electoral Identity Card No. ZFN0127464 dated 22-10-2015 issued by the Electoral Registration Officer, Kalamassery Assembly Constituency, of my son Anas, in the Ration Card No. 1734111130 (at Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannur, known as Ummer Kunjumammed in the

Passport No. M1504887 issued on 26-8-2014 issued by Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I will be known by the name Ummer V. K only.

This change will come into effect in all records related to me.

UMMER K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed K, Kannikkandathil House, Vettikunnam, Edappally North P. O., Ernakulam District, Pin-682 024, holder of S.S.L.C. Book No. E 537455 with Register No. 397774 of March 1985 issued from Department of Education, Kerala State, also known as Mohammed K in the Driving Licence No. 13/100359/1991 date of issue 26-4-2019 issued by Asst. LA Ernakulam, known as K Muhammed in the Birth Certificate with Registration No. 44/94 date of Registration 21-3-1994 issued by Registrar of Birth and Death, Eloor Panchayat, of my son Fazil K H, known as K Mohammed in the Extract of Admission Register with Admission No. 11052 date of Admission 7-10-2005 issued by GV.H.S.S. North Edappally, of my son Fazil K H, known as M Haneefa K A in the Birth Certificate with Registration No. 5046/2005 date of Registration 6-10-2005 issued by Health Supervisor, Corporation of Kochi, of my minor daughter Farzana K H, known as Muhammed Haneefa in the PAN Card with Permanent Account No. CABPM3178A issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. KL/11/076/372528 dated 30-6-1997 issued by the Electoral Registration Officer, Aluva Constituency, known as Muhammedhaneefa in the Ration Card No. 1734085585 (at Sl. No. 5) issued by Taluk Supply Office, Kanayannur, is one and the same person. Hereafter I will be known by the name Muhammed Haneefa only.

This change will come into effect in all records related to me.

Edappally,
24-1-2020.

MUHAMMED K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreekutty A U, Ambattu House, Malayattoor P. O., KSEB Junction, House No. 27, Aluva Taluk, Ernakulam District, Pin-683 587, holder of S.S.L.C. No. M 010154 with Register No. 378723 of March 2012 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 2/2014/179434 with Register No. 1172266 of March 2014 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Technology Certificate Sl. No. AA 272860 with Register No. 14001536 of May 2018 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Driving Licence No. 63/2680/2014 dated 10-7-2014 issued by Asst. LA Angamali, Electoral Identity Card No. RZM0374546 dated 23-12-2014 issued by the Electoral Registration Officer, Angamaly Assembly Constituency, PAN Card with Permanent Account No. GZQPS2289G issued from the Income Tax Department, Government of India, Birth Certificate with Registration No. 2297 date of Registration 29-12-1995 issued from Registrar of Births and Deaths, Perumbavoor Municipality, in the Ration Card No. 1736040911 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Office, Aluva, also known as Sreekutty Ambattu Unni in the Passport No. S8571803 issued on 26-9-2018 issued by Regional Passport Officer, Regional Passport Office, Cochin, is one and the same person. Hereafter I have changed my name as Ameya Unni.

This change will come in to effect in all records related to me.

Kakkanad,
20-1-2020.

SREEKUTTY A U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anish S, Plantharamadam House, Chellamattom, Okkal P. O., Perumbavoor, Ernakulam District, Pin - 683 550, holder of S.S.L.C. No. I 089696 with Register No. 258366, of March 2009 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 752953 with Register No. 7147961 of March 2011 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Science Certificate Sl. No. AA 125461 with Register

No. 11132217 of March 2014 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, also known as Anish in the PAN Card with Permanent Account No. BXYPA0980R issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. URJ0263590 dated 5-1-2013 issued by the Electoral Registration Officer, Perumbavoor LA Constituency, is one and the same person. Hereafter I have changed my name as Anish Subramaniaiyer.

This change will come into effect in all records related to me.

Kochi,
14-1-2020.

ANISH S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Subaida E K, Mattathil House, XX1/465, Thrikalathoor P. O., Muvattupuzha, Ernakulam District, Pin-686 661, holder of S.S.L.C. Book No. A 005701 with Register No. 284310 of March 1984, issued from Department of Education Kerala State, Driving Licence No. 50/2909/2008 dated 4-4-2019 issued by Asst. LA Mannarghat, also known as Subaida in the Electoral Identity Card No. WKT0042168 dated 23-1-2009 issued by the Electoral Registration Officer, Ottapalam LA Constituency, in the Ration Card No. 1740092401 (at Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Muvattupuzha, known as Subi Mariya (Subida) in the Marriage Certificate Serial No. 2007/07 dated 14-8-2009 issued from Holy Magi Forane Church, Muvattupuzha, known as Subi Biju in the Birth Certificate with Registration No. 08116001000000100842/2017 date of issue 22-12-2017 issued from Directorate of Economics & Statistics, Government of Rajasthan, of my minor daughter Jiya M Biju, is one and the same person. I have embraced Christian Religion from Islam Mopla Community as per Baptism Certificate with Membership No. 35/2009 dated 11-1-2020 issued from Holy Magi Forane Church Muvattupuzha, with a new name Maria. Hereafter I will be a member of Christian Religion and I have changed my name as Suby Biju consequent on my marriage.

This change will come into effect in all records related to me.

Muvattupuzha,
17-1-2020.

SUBAIDA E K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bavuppilla K M, Kolath House, Koovallor P. O., Kothamangalam Taluk, Ernakulam District, Pin-686 671, holder of Extract of the School Admission Register with Admission No. 2519 date of Admission 22-5-1962 issued by Principal, G.V.H.S.S. Pallarimangalam, also known as Bavupillai K M in the Driving Licence No. 44/1831/2005 dated 5-1-2018 issued by Asst. LA Kothamangalam, known as Maitheen Bava in the SSLC Book No. G 231710 with Register No. 192098 of March 1995 of my son Navas K B, known as K M Bavu in the SSLC Book No. I 207693 with Register No. 184514 of March 1997 of my son Naushad K B and in the SSLC Book No. J 233433 with Register No. 184407 of March 1997 of my son Najumuddeen K B and in the SSLC B No. 384825 with Register No. 128532 of March 2001 of my daughter Nesimol K B known as Bavu in the Electoral Identity Card No. KL/12/081/327076 dated 29-9-1997 issued by the Electoral Registration Officer, Kothamangalam Constituency, known as Bava Kolath Maitheen in the Passport No. S8949299 issued on 4-10-2018 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my wife Meeramma Bava, known as K M Bava in the Ration Card No. 1739029836 (at Sl. No. 6) dated 15-3-2017 issued by the Taluk Supply Officer, Kothamangalam, is one and the same person. Hereafter I will be known by the name K M Bavu only.

This change will come into effect in all records related to me.

Pallarimangalam,
9-1-2020. _____ BAVUPPILLA K M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anusha T. K., Tholathuparambil House, West Vellanikkara, P. O. Madakkathara, Thrissur-680 651, holder of Standard X-Equivalency Certificate No. AH 07704 with Register No. 108006 September 2015 issued by the General Education Department, Government of Kerala and known as Anusha in the Election Identity Card No. LCY1912542 issued on 22-2-2005 by the Electoral Registration Officer, for Ollur LA Constituency, and in Ration Card No. 1841249120 (Serial No. 1) issued from Taluk Supply Officer, Thrissur and in the Residence Certificate No. A5/326/2020 dated 20-1-2020 issued by the Secretary, Madakkathara Grama Panchayath is one and the same person. Hereafter I have changed my name as Vaigalakshmi T. K. only.

This change will come into effect in all the records related to me.

Madakkathara,
20-1-2019. _____ ANUSHA T. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bibitha B., Karikkattoor House, Punkunnam P. O., Thrissur Taluk, Thrissur District, Pin-680 002, holder of S.S.L.C. No. Q 499520 with Register No. 322187 of March 2015, in the Higher Secondary Examination Certificate No. HSE 2/2017/213533 with Register No. 4215994 of March 2017 issued by the Secretary, Board of Higher Secondary Examination, Government of Kerala, in the Birth Certificate with Registration No. 1353/1999 date of Registration 3-7-1999 issued by the Registrar of Births and Deaths, Chirakkadavu Grama Panchayat (Special Grade), Ponkunnam, in the PAN Card No. ECAPB3723F issued by the Income Tax Department, Government of India and also known as Bibitha in the Ration Card No. 1841225092 (at Serial No. 3) issued on 3-2-2019 by the Taluk Supply Officer, Thrissur, is one and the same person. I have embraced Hinduism from Christian-Cheramar Community as per the Suddhi Certificate Ref. No. 28611/019 dated 23-9-2019 issued by the Secretary, Aryasamaj and D.S. Mission, Aryasamaj, Trivandrum with the same name Bibitha B. Hereafter I will be a member of Hindu Religion and this change will come into effect in all records related to me.

Thrissur,
23-11-2019.

BIBITHA B.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Safura. K. A., Mangalath House, Koorkenchery P.O., Thrissur Taluk, Thrissur District, Pin-680 007, holder of S.S.L.C. Book with Register No. 213617 of March 1988 and also known as Safoora in the Election Identity Card No. XKE0729962 issued on 22-4-2016 by the Electoral Registration Officer, 66 Ollur Constituency, in the Ration Card No. 1841194583 (at Serial No.1) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. I have embraced Hinduism from Muslim-Mappila Community as per the Suddhi Certificate No. 8652/2019 dated 6-11-2019 issued by the Aryasamaj Secretary, Aryasamaj Mandir, Ram Mohan Road, Kozhikode, with a new name Lakshmi. Hereafter I will be a member of Hindu Religion and will be known by the name Lakshmi only.

This change will come into effect in all records related to me.

Koorkenchery,
27-11-2019.

SAFURA. K. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Moidunny. K. A, Kavukottunjilil House, Chiramanangad P. O., Kunnankulam Taluk, Thrissur District, Pin-680 604, holder of S.S.L.C. Book No. 162685 with Register No. 16011 of March 1963, with Register No. 3715 of September 1963, with Register No. 112600 of March 1964 and with Register No. 48874 of September 1964, in the Driving Licence No. 46/3200/2004 dated 17-11-2017 issued by the Asst. L A, Guruvayur, also known as Koukottunjilil Aluhaji Moidunny in the Indian Passport No. K7897259 issued on 15-2-2013 by the Regional Passport Officer, Cochin, as Moitheen in the Election Identity Card No. HYB1163005 issued on 28-10-2000 by the Electoral Registration Officer, Wadachanchery LA Constituency, in the Ration Card No. 1842018279 (at Serial No. 1) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly, is one and the same person. Hereafter I have changed my name as Moideen only.

This change will come into effect in all records related to me.

Chiramanangad,
23-1-2020.

MOIDUNNY. K. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajayan M S, Machadath House, Erumapety Post, Talappilly Taluk, Thrissur District, Pin-680 584, holder of S.S.L.C. No. D 364329 with Register Number 256643 of March 2003, in the Higher Secondary Examination, Certificate No. HSE 0298840 with Register No. 1674801 of March 2005 dated 13-5-2005 and Certificate No. HSE 611293 with Register No. 2187764 of March 2006 dated 22-5-2006 issued by the Joint Director (Examinations), Department of Higher Secondary Education Govt. of Kerala, in the Bachelor of Commerce Certificate No. 0748541 with Register No. VCAGBP0217 of April 2014 dated 18-7-2018 issued by the Vice Chancellor, University of Calicut, in the Ration Card with No. 1842137581 (Serial No. 3) dated 15-3-2017 issued by Taluk Supply Officer, Talappilly, in the Election Identity Card No. HYB2071660 issued on 11-6-2014 by the Electoral Registration Officer, 62 Kunnankulam LA Constituency and also known as Machadath Sivasankaran Nair Ajayan in

the Indian Passport No. M0962923 issued on 14-8-2014 by the Regional Passport Officer, Cochin, and as Ajay Nair in the PAN Card with No. ANLPA9848A issued from Income Tax Department, Govt of India, is one and the same person. Hereafter I have changed my name as M. S Ajay Sivasankaran.

This change will come into effect in all records related to me.

Erumapetty,
7-12-2019.

AJAYAN M S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Santhosh V. O., Vallooran House, Perambra P. O., Thessery, Chalakudy Taluk, Thrissur District, Pin-680 689, holder of SSLC Book No. H387627 with Register No. 26385 of March 1996 issued from Board of Public Examinations, Govt. of Kerala, in the Marriage Certificate No. 223 with Registration Number CM223/2011 dated 23-9-2011 issued by Local Registrar, Kodakara Grama Panchayat, Thrissur District, known as V. J. Santhosh in the Driving Licence Number 45/7318/2001 dated 17-10-2019 issued by Asst. Licencing Authority, Chalakudy and in the PAN Card Number BLIPJ5422R issued from Income Tax Department, Govt. of India, known as Santhosh in the Ration Card Number 1875042570 dated 15-3-2017 issued by Taluk Supply Officer, Chalakudy and in the Election Identity Card Number BSY1561299 dated 28-3-2003 issued by Electoral Registration Officer, Kodakara L.A. Constituency, known as Santhosh V. J. in the Birth Certificate with Registration Number 1323/2019 date of Registration 27-6-2019 issued by Registrar of Births and Deaths, Chalakudy Municipality, Thrissur District of my son Eben Santhosh, in the Birth Certificate with Registration Number 410/2016 date of Registration 20-2-2016 issued by Registrar of Births and Deaths, Chalakudy Municipality, Thrissur District of my son Christine Santhosh also known as Santhosh Vallooran Joseph in the Passport Number T 9591556 dated 10-10-2019 issued by Regional Passport Officer, Cochin of my wife Anju Avarachan, in the Passport Number T9596315 dated 14-10-2019 issued by Regional Passport Officer, Cochin of my son Eben Santhosh and in the Passport Number T 9597713 dated 14-10-2019 issued by Regional Passport Officer, Cochin of my son Christine Santhosh is one and the same person. Hereafter I will be known by the name Santhosh V. J. only.

This change will come into effect in all records related to me.

Thessery,
23-11-2019.

SANTHOSH V. O.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that that I, Soujathmol A. P., Thayyil House, Thiruvizhamkunnu P. O., Mannarkkad Taluk, Palakkad - 678 601, holder of SSLC Book No. J 242978 with Register Number 483724 of March 1997, in the Pre Degree Certificate Folio No. 04423 with Register No. 32951 of April 1999 issued from Calicut University, also known as Soujath A. P. in the Election Identity Card No, LZG1576438 dated 25-6-2015 issued by the Electoral Registration Officer, Mannarkkad Assembly Constituency, in the Driving Licence No. 50/2204/2017 dated 26-5-2017 issued by the Asst. LA, Mannarghat, in the PAN Card No. CHOPA5201Q issued from Income Tax Department, Govt. of India, in the Birth Certificate of my daughter Fayisa Jasmin.T with Registration No. 5344/02, date of Registration 30-12-2002, in the Birth Certificate of my son Muhammed Muhsin. T with Registration Number 2607/06, date of Registration 30-6-2006 both the above Certificates issued by the Special Grade Secretary and Registrar of Births and Deaths, Mannarkkad Grama Panchayath, in the SSLC No. T533100 with Register No. 430719 of March 2018 of my daughter Fayisa Jasmin T issued from General Education Department, Govt. of Kerala, known as Soujath in the Ration Card No. 1949094988 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad is one and the same person. Hereafter I will be known by the name Soujath A. P only.

This change will come into effect in all records related to me.

Thiruvizhamkunnu,
18-1-2020.

SOUJATHMOL A. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nasar. T, Thachampetta House, Alanallur P. O., Mannarkkad Taluk, Palakkad-678 601, holder of Extract of Admission Register with Admission No. 6506, date of Admission 25-9-1984 issued by the Headmaster, Govt. High School, Alanallur, in the Birth Certificate of my son Muhammed Najih. T with Registration No. 2382/2007, date of Registration 22-3-2007 issued by the Registrar of Births and Deaths, Perinthalmanna Municipality also known as Nazar. T in the Driving Licence No. 50/653/1997,

dated 11-4-2019 issued by the Asst. LA, Mannarghat, known as Nasar in the Election Identity Card No. ZET0594143 dated 22-10-2015, in the Election Identity Card No. ZET0268565 dated 22-10-2015 of my wife Raheena both the above Election Cards issued by the Electoral Registration Officer, Mannarkkad Constituency, known as Abdul Nasar. T in the PAN Card No. BEAPT9147Q, issued from Income Tax Department, Govt. of India, in the Ration Card No. 1949068049 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad, in the Extract of School Admission Register of my son Muhammed Najih. T with Admission No. 23808, date of Admission 22-5-2018 issued by the Headmaster, GHS, Alanallur, known as T. Abdul Nasar in the Birth Certificate of my daughter Fathima Nubla. T with Registration No. 1421 (AM) 2002, date of Registration 19-12-2002 issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, in the Extract of School Admission Register of of my daughter Fathima Nubla. T with Admission No. 8531, date of Admission 19-5-2017 issued by the Headmistress, MES High School, Mannarkkad, known as Abdul Nasar Thachampatta in the Passport No, T3129352 dated 17-1-2019 issued by the Regional Passport Officer, Regional Passport Office, Cochin of my wife Raheena Thachampatta is one and the same person. Hereafter I will be known by the name Abdul Nasar. T only.

This change will come into effect in all records related to me.

Alanallur,
18-1-2020.

NASAR. T

NOTIFICATION

I, Priyanka Mohanan, Pottayil Kalarikkal House, Chembra Post, Thiruvegapura, Pattambi Taluk, Palakkad-679 304, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Kalarikurup in my SSLC No. F-215009 with Register No. 328329 of March 2006, is corrected as Hindu, Vilkurup vide Certificate No. 20/20/C1 dated 14-1-2020, issued by the Tahsildar, Pattambi Taluk Office.

This correction will come into effect in all records related to me.

Chembra,
17-1-2020.

PRIYANKA MOHANAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Binsa. K. P, Poolakkunnath House, Padinjarangadi P. O., Pattambi Taluk, Palakkad -679 552, holder of SSLC No. 031422 with Register No. 371081 of March 2013, in the Higher Secondary Examination Certificate No. HSE 2/2015/236522 with Register No. 2230531 of March 2015 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the B.Sc. (Mathematics) Degree Consolidated Grade Card Folio No. 519847 with Register No. DSAPSMT007 dated 3-8-2018 issued from Calicut University, in the Election Identity Card No. UBT0683078 dated 6-1-2017 issued by the Electoral Registration Officer, Thrithala Assembly Constituency, in the Driving Licence No. 52/2723/2018 dated 25-6-2018 issued by the Asst. LA, Pattambi, also known as Binsa in the Ration Card No, 1976050380 (Sl. No. 6) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, known as Binza Basheer in the Birth Certificate with Registration No. 622/1998 date of Registration 1-4-1998 issued by the Registrar of Births and Deaths, Chowannur Grama Panchayat, in the Marriage Certificate with Registration No. 76/2019, date of Registration 6-5-2019 issued by the Secretary, Registrar of Marriages, Kappoor Grama Panchayat, in the Birth Certificate of my daughter Camalia Fathoom. P.K with Registration No. 519/2019, date of Registration 11-6-2019 issued by the Sub Registrar of Births & Deaths, Kadavallur Grama Panchayat, known as Binza in the Passport No. S 9816945 dated 28-2-2019 issued by the Attache, Embassy of India, Abu Dhabi, UAE of my husband Mohamed Shareef Poolakkunnath is one and the same person. Hereafter I will be known by the name Binza Basheer only.

This change will come into effect in all records related to me.

Padinjarangadi,
24-1-2020.

BINSA. K. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, T. K. Ibrahim Kutty, Thekkayil House, Trippanachi Post, Ernad Taluk, Malappuram District, Pin-673 641, holder of S.S.C. Book No. A 034434, with Register No. 417078, of March 1988, also known as Ibrahim in the Electoral

Identity Card No. KL/05/033/207437, dated 25-4-1998, issued by the Electoral Registration Officer, Manjeri Constituency, as Ibrahimkutty in the Ration Card No. 2051114630 (Sl. No. 5), issued by the Taluk Supply Officer, Ernad, Manjeri, and as Ibrahim Thelakkadan in the S.S.L.C. No. R 499076, with Register No. 337443, of March 2016, of my daughter Thasneem.T. K. is one and the same person. Hereafter I have changed my name as Ibrahim. T. K.

This change will come into effect in all records related to me.

Trippanachi,
31-12-2019.

T. K. IBRAHIM KUTTY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Maimoonath. S., Vengasserri House, Trippanachi Post, Ernad Taluk, Malappuram District, Pin-673 641, holder of S.S.L.C. Book No. C 017198, with Register No. 235766, of March 1990, as Maimoona in the Electoral Identity Card No. KL/05/033/207328, dated 25-4-1998, issued by the Electoral Registration Officer, Manjeri Constituency, in the Ration Card No. 2051114486 (Sl. No.1), issued by the Taluk Supply Officer, Ernad, Manjeri, in the Birth Certificate with Registration No. 3829/2001, date of Registration 8-6-2001, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my daughter Thashreefa.T. K., as Mymoonath in the Birth Certificate with Registration No. 139/96, date of Registration 16-4-1996, issued by the Sub Registrar of Births and Deaths, Pulpatta Grama Panchayat, of my son Jaseel, and as Srmbikkal Maimoona in the Passport No. M 1158871, date of issue 14-8-2014, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Maimoona. S.

This change will come into effect in all records related to me.

Trippanachi,
31-12-2019.

MAIMOONATH. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohamed Ishaq Kuteeri, Kutteeri House, Irumbuzhi Post, Ernad Taluk, Malappuram District, Pin-676 519, holder of S.S.L.C. Book No. 102122, with Register No. 48948 of September 1977, also known as Mohammed Ishaque Kuteeri in the Driving Licence No. 10/1704/1987, date of issue 1-9-2018, issued by the Assistant Licensing Authority, Malappuram, and in the Birth Certificate with Registration No. 4729/2010, date of Registration 10-8-2010, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Mohamed Anas.K., as Muhammed Ishakh in the Ration Card No. 2051133321 (Sl. No. 7), issued by the Taluk Supply Officer, Ernad, Manjeri, as Mohamed Ishaque. K. in the S.S.L.C. No. D 083106, with Register No. 806419, of March 2006, of my son Muhammed Ashique. K., as Muhammed Ishaque. K. in the S.S.L.C. No. R 222497, with Register No. 323777, of March 2016, of my daughter Suhra Thasneem. K., as Mohammed Ishaq. K. in the S.S.L.C. No. N 587651, with Register No. 440848 of March 2013, of my another daughter Nishana Vafa. K., and as Kutteeri Mohammed Ishaque in the Birth Certificate with Registration No. 5092, date of Registration 30-9-2000, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my daughter Suhra. K., as Ishaque Kutteeri in the S.S.L.C. No. I-060062, with Register No. 407245, of March 2009, of my another daughter Shahanas. K., and as Ishack in the Birth Certificate with Registration No. 1626/93, date of Registration 17-6-1993, issued by the Sub Registrar of Births and Deaths, Malappuram Municipality, of my another daughter Shaha Nas, is one and the same person. Hereafter I have changed my name as Mohammed Ishaque Kutteeri.

This change will come into effect in all records related to me.

Irumbuzhi,
6-1-2020.

MOHAMED ISHAQ KUTEERI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gafoor. P., Poothanari House, Trippanachi Post, Ernad Taluk, Malappuram District, Pin-673 641, holder of S.S.L.C. Book F No. 390165, with Register No. 423910, of March 1993, also known as Abdul Gafoor in the Electoral Identity Card No. RYR0677369, dated 22-10-2015, issued by the Electoral Registration Officer, Malappuram Constituency, and in the Ration Card

No. 2051160889 (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri, as Abdulgafoor. P. in the PAN Card with Permanent Account No. FNBPP9895R, issued from the Income Tax Department, Government of India, and as Poothanari Abdul Gafoor in the Passport No. T 9991493, date of issue 20-11-2019, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Abdul Gafoor. P.

This change will come into effect in all records related to me.

Trippanachi,
18-1-2020.

GAFOOR. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Habsabi Koonari, Thottiyann House, Manalody, Nilambur Post, Nilambur Taluk, Malappuram District, Pin-679 329, holder of S.S.L.C. Book No. F 022960, with Register No. 348390, of March 1987, also known as Habsabi in the Duplicate Electoral Identity Card No. NIA0107557, dated 7-9-2009, issued by the Electoral Registration Officer, Nilambur LA Constituency, as Hafsath. K. in the Ration Card No. 2052101573 (Sl. No. 1), issued by the Taluk Supply Office, Nilambur, as Hussain Hafsath in the Passport No. J 0618911, date of issue 7-7-2010, issued from the Passport Office, Malappuram, as Hafsath Koonarithottiyann in the PAN Card with Permanent Account No. GAOPK0610N, issued from the Income Tax Department, Government of India, as Hafsabi.K. in the S.S.L.C. No. G 350066, with Register No. 438219 of March 2007, of my daughter Shifna.T., as Hafsabi in the Birth Certificate with Registration No. 339, date of Registration 1-2-1991, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my daughter Shifna.T., as Afsath.K. in the Birth Certificate with Registration No. 3806/2009, date of Registration 29-12-2009, issued by the Registrar of Birth and Death, Nilambur Municipality, of my son Safad.T., and as Afsath in the Birth Certificate with Registration No. 1648/1997, date of Registration 3-6-1997, issued by the Registrar of Birth and Death, Nilambur Municipality, of my son Sahal. T., is one and the same person. Hereafter I have changed my name as Hafsath Koonari and will sign accordingly.

This change will come into effect in all records related to me.

Nilambur,
4-1-2020.

HABSABI KOONARI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pathummakutty. P., Poothanari House, Trippanachi Post, Ernad Taluk, Malappuram District, Pin-673 641, holder of S.S.L.C. No. 185065, with Register No. 392153 of March 1999, also known as Fathima in the Electoral Identity Card No. FBV1709948, dated 22-10-2015, issued by the Electoral Registration Officer, Malappuram Constituency, and in the Ration Card No. 2051160889 (Sl. No.1), issued by the Taluk Supply Officer, Ernad, Manjeri, and as Palanthodika Fathima in the Passport No. M 6905844, date of issue 27-2-2015, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Fathima. P.

This change will come into effect in all records related to me.

Trippanachi,
18-1-2020.

PATHUMMAKUTTY. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rineesha. K., Chalipparambil House, Edakkara Post, Nilambur Taluk, Malappuram District, Pin-679 331, holder of S.S.L.C. No. H 507523, with Register No. 337376, of March 2008, also known as Fathima Rineesha in the Electoral Identity Card No. NIA0513440, dated 24-3-2014, issued by the Electoral Registration Officer, Nilambur LA Constituency, in the Birth Certificate with Registration No. 4036, date of Registration 3-10-1991, issued by the Registrar of Births and Deaths, Manjeri Municipality, mentioned in the Birth Certificate with Registration No. 8548/2014, date of Registration 9-10-2014, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor daughter Feza Farishta, and in the Birth Certificate with Registration No. 5648/2016, date of Registration 1-8-2016, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my another minor daughter Ruwaa Rifaya. C. P., is one and the same person. Hereafter I will be known by the name Fathima Rineesha only.

This change will come into effect in all records related to me.

Edakkara,
6-1-2020.

RINEESHA. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saleena. N., Nondath House, Pathirippadam Post, Nilambur Taluk, Malappuram District, Pin-679 334, holder of S.S.L.C. No. C 206815, with Register No. 441810, of March 2002, Higher Secondary Examination (Class XII) Certificate No. HSE 0130652, with Register No. 1236239, of June 2004 (SAY), of Board of Higher Secondary Examination,

Government of Kerala, Degree of Bachelor of Arts Certificate No. 0469245, with Reg. No. MAAEAEC008, of April 2007, of University of Calicut, Trained Teachers' Certificate No. TCE 208482, with Register No. 1031706, of 2009, of Government of Kerala, Computer Teachers Training Course Certificate Serial No. 11484, with Registration No. 390487, of March 2009, of Centre of Science and Technology for Rural Development, Government of Kerala, Driving Licence No. 71/2900/2013, dated 3-10-2013, issued by the Assistant Licensing Authority, Nilambur, and mentioned in the Birth Certificate with Registration No. 33379/2016, date of Registration 5-11-2016, issued by the Registrar of Births and Deaths, Kozhikkode Corporation, of my minor daughter Nousha Fathima.M., also known as Saleena in the Electoral Identity Card No. KSH2382455, dated 22-10-2015, issued by the Electoral Registration Officer, Nilambur Constituency, and in the Ration Card No. 2052043427 (Sl. No. 4), issued by the Taluk Supply Officer, Nilambur, as Saleena Nondath in the PAN Card with Permanent Account No. AYBPN0444N, issued by the Income Tax Department, Government of India, and as Nondath Saleena in the Passport No. T 4213538, date of issue 10-6-2019, issued from the Passport Office, Kozhikkode, is one and the same person. Hereafter I have changed my name as Salna. N. and will sign accordingly.

This change will come into effect in all records related to me.

Pathirippadam,
6-1-2020.

SALEENA. N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saleena.A., Achuthodika House, Punnakkad, Karuvarakundu Post, Nilambur Taluk, Malappuram District, Pin- 676 523, holder of S.S.L.C. Book No. F 409152, with Register No. 415692, of March 1993, also known as Saleena in the Electoral Identity Card No. IHN0014381, dated 27-9-2008, issued by the Electoral Registration Officer, Wandoor LA Constituency, and in the Ration Card No. 2052067978, (Sl. No. 9), issued by the Taluk Supply Officer, Nilambur, as Saleena Achuthodika in the PAN Card with Permanent Account No. BNTPA9231N, issued by the Income Tax Department, Government of India, as Muhammed Sadik Saleena in the Passport No. R 5037762, date of issue 30-11-2017, issued from the Passport Office, Kozhikkode, and as Saleena Mohammed Sadik in the Certificate of Entry of Birth with Serial No. 1436/2001, date of Registration 4-7-2001, issued from the Consulate General of India, Jeddah, of my daughter Amal, is one and the same person. Hereafter I will be known by the name Saleena only.

This change will come into effect in all records related to me.

Karuvarakundu,
15-1-2020.

SALEENA. A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Allarakhan.V., Vadakkethil House, Parayil Street, Kottakkal Post, Tirur Taluk, Malappuram District, Pin-676 503, holder of S.S.L.C. Book No. C 291032, with Register No. 496008, of March 1991, Driving Licence No. 10/4885/1997 dated 28-2-2007, issued by the Assistant Licensing Authority, Malappuram, and mentioned in the Birth Certificate with Registration No. 6019/2010, date of Registration 6-10-2010, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Aman Abdulla, also known as Allarakhan in the Electoral Identity Card No. KL/05/034/360320, dated 27-11-1997, issued by the Electoral Registration Officer, Malappuram Constituency, in the Ration Card No. 2054079224, (Sl. No. 2), issued by the Taluk Supply Officer, Tirur, and in the Birth Certificate with Registration No. 356/1973, date of Registration 5-10-1973, issued by the Executive Officer & Registrar of Births and Deaths, Kottakkal Panchayat, as Vadakkathil Ashif Ali in the Passport No. J 5979436, date of issue 29-8-2011, issued by the Assistant Consular Officer, Consulate General of India, Dubai (U.A.E.), and as Ashif Ali.V. in the Birth Certificate with Registration No. 2980/2015, date of Registration 13-5-2015, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Ayisha Nazneen.V., is one and the same person. Hereafter I will be known by the name Ashif Ali.V. only.

This change will come into effect in all records related to me.

Kottakkal,
1-1-2020.

ALLARAKHAN. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Athwaullah.E.V., Eriyadan Vellengara House, Parangimoochikkal, Chappanangadi Post, Tirur Taluk, Malappuram District, Pin-676 503, holder of S.S.L.C. Book No. A 121026, with Register No. 247481, of March 1988, also known as Athaulla.E.V. in the Driving Licence No. 55/12671/2006, dated 19-12-2006, issued by the Assistant Licensing Authority, Thirur, and in the PAN Card with Permanent Account No. AYRPV6192P, issued by the Income Tax Department, Government of India, and as Athyaulla in the Electoral Identity Card No. KL/05/034/276544, dated 1-12-1997, issued by the Electoral Registration Officer, Malappuram Constituency, as Athaulla in the S.S.L.C. No. R 178996, with Register

No. 346161, of March 2016, of my daughter Shakheekha Swafa. E.V., in the Birth Certificate with Registration No. 4790/03, date of Registration 22-8-2003, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Sanal Haq. E.V., and in the Birth Certificate with Registration No. 1167/2001, date of Registration 8-3-2001, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my daughter Shakheekha Swafa, is one and the same person. Hereafter I have changed my name as Athaulla.E.V.

This change will come into effect in all records related to me.

Chappanangadi,
7-1-2020.

ATHWAULLAH. E. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Babu.K., Kanneth House, Mangalam Post, Tirur Taluk, Malappuram District, Pin-676 561, now working as ACCA, Matrix Level-3, SSE (AC-COG) CSTM Office, Personnel Branch, Mumbai CSTM, holder of S.S.L.C. Book No. A 128608, with Register No. 268140, of March 1988, mentioned in the S.S.L.C. No. M 558722 with Register No. 266765 of March 2012, of my son Vishnu Kumar. K. in the Birth Certificate with Registration No. 7613/1996, date of Registration 18-11-1996, issued by the Registrar of Births and Deaths, Tirur Municipality, of my son Vishnu Kumar.K., and in the Birth Certificate with Registration No. 1821/2004, date of Registration 3-4-2004, issued by the Registrar of Births and Deaths, Tirur Municipality, of my minor daughter Aparna.K., also known as K. Babu in the PAN Card with Permanent Account No. AMKPB6177D, issued from the Income Tax Department, Government of India, as Babu in the Electoral Identity Card No. FMJ2215515, dated 20-2-2008, issued by the Electoral Registration Officer, Tirur LA Constituency, and in the Ration Card No. 2054154880 (Sl. No. 5), issued by the Taluk Supply Officer, Tirur and as Kanneth Babu in the Birth Certificate with Registration No. 39/2000, date of Registration 16-10-2000, issued by the Registrar of Births and Deaths, Triprangode Grama Panchayat, of my daughter Arunika Babu, is one and the same person. Hereafter I have changed my name as Babu Kanneth.

This change will come into effect in all records related to me.

Mangalam.

BABU.K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kunhalankutty Tharammel, Tharammal House, Kott, Illatha Padam, Tirur Post, Tirur Taluk, Malappuram District, Pin-676 101, holder of S.S.L.C. Book No. F 056409, with Register No. 353107, of March 1987, also known as Kunhalan Kutty.T. in the Driving Licence No. 55/6425/1997, dated 1-11-2019, issued by the Assistant Licensing Authority, Thirur, as Tharammel Kunhalan Kutty in the Passport No. T 8040373, date of issue 28-8-2019, issued from the Passport Office, Kozhikode, and as Kunhalan Kutty in the Ration Card No. 2054083372 (Sl. No. 2), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed my name as Kunhalankutty Tharammal.

This change will come into effect in all records related to me.

Tirur,

15-1-2020.

_____ KUNHALANKUTTY THARAMMEL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Fasalurahman.M., Maniyarakam House, Puthupparamba Post, Tirurangadi Taluk, Malappuram District, Pin-676 501, have changed the name of my minor son Muhammed Zayan Maniyarakath, holder of Birth Certificate with Registration No. 526/2012, date of Registration 15-2-2012, issued by the Registrar of Births and Deaths, Tirurangadi Municipality, and School Admission Register Extract with Admission No. 7873, date of Admission 14-5-2018, of Govt. H. S. S., Puthupparamba, as Muhammed Zayan. M.

This change will come into effect in all records related to him.

Puthupparamba,

3-1-2020.

_____ FASALURAHMAN. M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shahana Mubaraq.C., Chand Veettil House, Chettipadi Post, Tirurangadi Taluk, Malappuram District, Pin- 676 319, holder of S.S.L.C. No. K-555915, with Register No. 232597, of March 2010, Vocational Higher Secondary Examination Certificate Sl. No. 083994 & 093075, with Register No. 1124458, of March 2012, of

Board of Vocational Higher Secondary Examinations, Government of Kerala, Degree of Bachelor of Science Certificate with Register No. 12154443, of October 2015, of Mahatma Gandhi University, Kottayam, and Marriage Certificate No. 5480/2016, with Registration No. 590/2016, date of Registration 6-4-2016, issued by the Secretary & Local Registrar (Marriage), Parappanangadi Municipality, also known as Shahana Mubaraq in the Electoral Identity Card No. SXN1336395, dated 20-9-2015, issued by the Electoral Registration Officer, Tirurangadi Constituency, as Shahanamubaraq C in the PAN Card with Permanent Account No. BSYP6013L, issued from the Income Tax Department, Government of India, and as Shahana.C. in the Birth Certificate with Registration No. 962/1994, date of Registration 5-11-1994, issued by the Registrar of Births and Deaths, Parappanangadi Municipality, is one and the same person. Hereafter I will be known by the name Shahana Mubaraq.C. only.

This change will come into effect in all records related to me.

Chettipadi,

4-1-2020.

_____ SHAHANA MUBARAQ. C.

NOTIFICATION

I, Attakoya Thangal.K.P., Sayyid Manzil, Kappatt House, Kalathingal Para Moonniyur South Post, Tirurangadi Taluk, Malappuram District, Pin-676 311, do hereby notify for the information of all authorities concerned and the public that my minor son Sayyed Hasan Farzeen holder of Birth Certificate with Registration No. 268/05, date of Registration 13-1-2006, issued by the Sub Registrar of Birth and Death, Tirurangadi Grama Panchayath, and School Admission Register Extract with Admission No. 24569, date of Admission 14-5-2019, of M. H. S. S., Moonniyur, also known as son Sayyid Hasanfarzeen, in the Ration Card No. 2055113874 (Sl. No. 3), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter I have changed his name as Sayyed Hasan Fazeen Kappatt.

This change will come into effect in all records related to him.

Moonniyur South,

4-1-2020.

_____ ATTAKOYA THANGAL. K. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhammed Alungal, Alungal House, Padapparambu, Kannamangalam Post, Tirurangadi Taluk, Malappuram District, Pin-676 304, holder of S.S.L.C. Book No. F 137792, with Register No. 408896, of March 1986, also known as Kunhimuhammed. A. in the Driving Licence No. 65/9037/2016, dated 25-11-2016, issued by the Assistant Licensing Authority, Thirurangadi, as Kunhi Muhammed Alungal in the PAN Card with Permanent Account No. CRPPA7543A, issued from the Income Tax Department, Government of India, and in the Ration Card No. 2055066202, (Sl. No. 2), issued by the Taluk Supply Officer, Tirurangadi, as Kunhimuhammed in the Electoral Identity Card No. CDX 1555937, dated 2-4-2002, issued by the Electoral Registration Officer, Malappuram LA Constituency, as Kunhimuhammed Alungal in the Birth Certificate with Registration No. 2641/08, date of Registration 22-12-2008, issued by the Registrar of Birth and Death, Vengara Grama Panchayat, of my minor son Muhammed Hanan.A., and as Kunhi Mohammed in the S.S.L.C. No. K-535070, with Register No. 254922, of March 2010, of my son Moideen Kutty.A., as Kunhimohammed Alungal in the S.S.L.C. No. G 178271, with Register No. 402680, of March 2007, of my another son Mohammed Irshad.A., and as Kunchammed in the Birth Certificate with Registration No. 1243/91, date of Registration 20-8-1991, issued by the Registrar of Birth and Death, Vengara Panchayat, of my another son Mohammed Irshad, is one and the same person. Hereafter I will be known by the name Kunhimuhammed Alungal only.

This change will come into effect in all records related to me.

Kannamangalam,
6-1-2020.

_____ **KUNHAMMED ALUNGAL**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aboobacker. K., Kunnuparambil House, Parambil Peedika Post, Tirurangadi Taluk, Malappuram District, Pin-676 317, holder of Duplicate S.S.L.C. No. 493714, with Register No. 76622, of March 2000, also known as Aboobacker Sidhique Kuruniyan in the Electoral Identity Card No. CSK1471895 dated 23-5-2018, issued by the Electoral Registration Officer, Vallikkunnu Constituency, in the Driving Licence No. 55/11034/2002, dated 23-9-2017, issued by the Assistant Licensing Authority, Thirurangadi, in the Birth Certificate with Registration No. 258/2016, date of Registration 9-3-2016, issued by the Registrar of Births and Deaths, Vengara Grama Panchayat, of my minor son Mohammed Shabin Kuruniyan, and in the Birth Certificate with Registration No. 832/2018, date of Registration 7-12-2018, issued by the Registrar of Births and Deaths, Vengara Grama Panchayat, of my another minor son Muhammed Mazin Kuruniyan, as Kuruniyan Aboobacker Sidhique in the Passport No. K 0599351,

Gaz. No. 8/2020/DTP (Part IV).

date of issue 14-11-2011, issued from the Passport Office, Malappuram, as Abubacker Sidheekh in the Ration Card No. 2055124699 (Sl. No. 4), issued by the Taluk Supply Officer, Tirurangadi, as Aboobacker Sidhique in the PAN Card with Permanent Account No. BMJPA5128F, issued from the Income Tax Department, Government of India and in the Birth Certificate with Registration No. 1360/2006, date of Registration 2-8-2006, issued by the Registrar of Birth and Death, Vengara Grama Panchayath, of my another minor son Mohammed Ashir Kuruniyan, and as Aboobacker Sidhique.K. in the Birth Certificate with Registration No. 1450/2010, date of Registration 22-11-2010, issued by the Registrar of Birth and Death, Vengara Grama Panchayath, of my minor daughter Kadeeja Shifna.K., is one and the same person. Hereafter I will be known by the name Aboobacker Sidhique Kuruniyan only.

This change will come into effect in all records related to me.

Parambil Peedika,
6-1-2020.

_____ **ABOOBACKER. K.**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saji.M., Muringathodi House, Palliyalkulamba, Kolathur Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of School Admission Register Extract with Admission No. 8226, date of Admission 28-5-1988, of National High School, Kolathur, and Driving Licence No. 53/321/2006, dated 4-12-2012, issued by the Assistant Licensing Authority, Perinthalmanna, also known as Shaji in the Electoral Identity Card No. HFS1210202, dated 15-7-2000, issued by the Electoral Registration Officer, Mankada LA Constituency, in the PAN Card with Permanent Account No. KWPPS5213A, issued from the Income Tax Department, Government of India, in the Ration Card No. 2053122279, (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna, and in the Birth Certificate with Registration No. 2470/2019, date of Registration 17-4-2019, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Azil, as Shaji Muringanthodi in the Birth Certificate with Registration No. 2976/2012, date of Registration 15-5-2012, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Sanha Muringan Thodi, as Muringanthodi Shaji in the Passport No. N 6307942, date of issue 22-1-2016, issued from the Passport Office, Malappuram, and as Muringathody Shaji in the Birth Certificate with Registration No. 4444/2006, date of Registration 25-8-2006, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my another minor son Muhammed Nihal.M.T., is one and the same person. Hereafter I have changed my name as Shaji Muringathodi.

This change will come into effect in all records related to me.

Kolathur,
1-1-2020.

_____ **SAJI.M.**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Latheef.M.P., Medappil Painatte House, Koottilangadi Post, Perinthalmanna Taluk, Malappuram District, Pin-676 506, holder of School Admission Register Extract with Admission No. 464, date of Admission 22-5-1979, of M.H.S.S. Moonniyur, also known as Abdul Latheef.M. in the Duplicate Driving Licence No. 53/6622/2010, dated 11-5-2017, issued by the Assistant Licensing Authority, Perinthalmanna, and in the S.S.L.C. No. K-056138 with Register No. 231797, of March 2010, of my daughter Afeefa.M., as Abdul Latheef in the Electoral Identity Card No. HFS2612844, dated 25-3-2006, issued by the Electoral Registration Officer, Mankada LA Constituency, in the PAN Card with Permanent Account No. CBXPA5840A, issued from the Income Tax Department, Government of India, in the S.S.L.C. No. R 142821, with Register No. 378692, of March 2016, of my son Muhammed Shaheem.M.P., in the Birth Certificate with Registration No. 3719/94, date of Registration 14-11-1994, issued by the Registrar of Births and Deaths, Corporation of Calicut, of my daughter Afeefa.M., and in the Birth Certificate with Registration No. 309/1999, date of Registration 22-11-1999, issued by the Registrar of Births and Deaths, Kuruva Grama Panchayat, of my son Mohammed Shaheem, as Abdullatheef in the Ration Card No. 2053095299, (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna as Medappil Palliyalil Abdul Latheef in the Passport No. T 3461263, date of issue 17-5-2019, issued from the Passport Office, Kozhikode, as Abdul Latheef Medappil Palliyalil in the Birth Certificate with Registration No. 1770/2009, date of Registration 15-4-2009, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Muhammed Fahad Medappil Palliyalil, and in the Birth Certificate with Registration No. 1094/2005, date of Registration 4-3-2005, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my another minor son Mohammed Ameen.M.P., is one and the same person. Hereafter I will be known by the name Abdul Latheef.M.P. only.

This change will come into effect in all records related to me.

Koottilangadi,
3-1-2020.

ABDUL LATHEEF. M. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fathimath Zuhara.P., Kizhisseri House, Near Venus Lodge, Ootty Road, Perinthalmanna Post, Perinthalmanna Taluk, Malappuram District, Pin-679 322, holder of S.S.L.C. Book No. C 123432, with Register No. 93508, of March 1981, and Ration Card No. 2053094726 (Sl. No. 1), issued by the Taluk Supply Officer, Perinthalmanna, also

known as Fathimath Zuhara in the Duplicate Electoral Identity Card No. NQM0047365, dated 15-11-2008, issued by the Electoral Registration Officer, Perinthalmanna LA Constituency, as Fathimath Zuhara Pacheeri in the PAN Card with Permanent Account No. BLXPP3593G, issued from the Income Tax Department, Government of India, as Suhara.P. in the S.S.L.C. No. A 148768, with Register No. 546457, of March 2000, of my son Fabin Mohamed.K., and in the S.S.L.C. No. C 156097, with Register No. 377665, of March 2002, of my son Vibin Ali.K., and as P. Suhara in the Birth Certificate with Registration No. 378/87, date of Registration 29-1-1987, issued by the Sub Registrar of Births and Deaths, Perinthalmanna Panchayat, of my son Vibin.K., is one and the same person. Hereafter I will be known by the name Fathimath Zuhara.P. only.

This change will come into effect in all records related to me.

Perinthalmanna,
4-1-2020.

FATHIMATH ZUHARA. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohammadali.K., Kizhisseri House, Near Venus Lodge, Ootty Road, Perinthalmanna Post, Perinthalmanna Taluk, Malappuram District, Pin-679 322, holder of S.S.L.C. Book No. A 048838, with Register No. 82599, of March 1971, and mentioned in the Ration Card No. 2053094726 (Sl. No. 5), issued by the Taluk Supply Officer, Perinthalmanna, also known as Mohammedali.K. in the Duplicate Driving Licence No. 8/1042/1987, dated 12-10-2015, issued by the Assistant Licensing Authority, Perinthalmanna, as Mohammadali in the Duplicate Electoral Identity Card No. NQM3416823, dated 6-8-2011, issued by the Electoral Registration Officer, Perinthalmanna LA Constituency, as Mohammadali Kizhisseri in the PAN Card with Permanent Account No. AGLPK3926C, issued from the Income Tax Department, Government of India, as Mohamed Ali in the S.S.L.C. No. A 148768, with Register No. 546457, of March 2000, of my son Fabin Mohamed.K., as K. Mohamed Ali in the Birth Certificate with Registration No. 3598, date of Registration 24-9-1984, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my son Fabin Mohamed.K., and as K.Mohamed ali in the Birth Certificate with Registration No. 378/87, date of Registration 29-1-1987, issued by the Sub Registrar of Births and Deaths, Perinthalmanna Panchayat, of my another son Vibin.K., is one and the same person. Hereafter I will be known by the name Mohammadali.K. only.

This change will come into effect in all records related to me.

Perinthalmanna,
4-1-2020.

MOHAMMADALI.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sulfeekkarali Kalliyanthodi, Kalliyanthodi House, Makkaraparamba Post, Perinthalmanna Taluk, Malappuram District, Pin-676 507, holder of S.S.L.C. Book No. I 155603, with Register No. 116141, of March 1996, also known as Sulfeekar Ali in the Electoral Identity Card No. HFS 1250570, dated 29-8-2000, issued by the Electoral Registration Officer, Mankada LA Constituency, in the Ration Card No. 2053110043 (Sl. No. 5), issued by the Taluk Supply Officer, Perinthalmanna, in the Birth Certificate with Registration No. 969/2005, date of Registration 2-3-2005, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Bishara Thesneema.K.T., in the Birth Certificate with Registration No. 3357/2011, date of Registration 7-6-2011, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my another minor daughter Fathima Fiza.K.T., and in the Birth Certificate with Registration No. 5844/2013, date of Registration 6-9-2013, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Muhammad Musthafa.K.T., and as Sulfikarali in the Birth Certificate with Registration No. 6029/2006, date of Registration 20-11-2006, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my another minor daughter Ashikha Farsana.K.T., is one and the same person. Hereafter I have changed my name as Sulfeekar Ali Kalliyanthodi.

This change will come into effect in all records related to me.

Makkaraparamba,
6-1-2020.

SULFEEKKARALI KALLIYANTHODI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Subramanian.V.P., Vattapparambil House, Pattikkad Post, Perinthalmanna Taluk, Malappuram District, Pin-679 325, holder of S.S.L.C. No. E 262361, with Register No. 119674, of March 2005, Driving Licence No. 53/7310/2010, dated 17-12-2010, issued by the Additional Licensing Authority, Perinthalmanna, also known as Subrahmannian in the Electoral Identity Card No. ULI0097055, dated 22-6-2009, issued by the Electoral Registration Officer, Manjeri LA Constituency, and in the Ration Card No. 2053053731, (Sl. No. 3), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. I have embraced Islam Religion from Hindu-Thattan Community vide Discharge Certificate

C No. 3/19, dated 21-2-2019, issued from the Maunathul Islam Association, Ponnani Nagaram, with a new name Shameer Babu. Hereafter I will be a member of Islam Religion and will be known by the name Shameer Babu only and will sign accordingly.

This change will come into effect in all records related to me.

Pattikkad,
6-1-2020.

SUBRAMANIAN.V.P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sadikmon.M., Mulayath House, Puzhakkattiri Post, Perinthalmanna Taluk, Malappuram District, Pin-679 321, holder of S.S.L.C. C No. 141874, with Register No. 406444, of March 2002, Higher Secondary Examination (Class XII) Certificate No. HSE 0114777, with Register No. 1232459, of June 2004 (SAY), of Board of Higher Secondary Examination, Government of Kerala, Bachelor of Commerce (Computer Application) Degree Certificate No. 231244, with Register No. SPAEBR0024, of April 2007, of University of Calicut, and Marriage Certificate No. 7730/2013, with Registration No. 110/2013, date of Registration 5-4-2013, issued by the Registrar of Marriages, Kottakkal Municipality, also known as Sadik Mon Mulayath in the Driving Licence No. 53/191/2005, dated 22-12-2019, issued by the Assistant Licensing Authority, Perinthalmanna, as Sadikmon Mulayath in the PAN Card with Permanent Account No. FQFPS5423B, issued from the Income Tax Department, Government of India, as Sadikk Mon in the Electoral Identity Card No. HFS2550309, dated 11-3-2006, issued by the Electoral Registration Officer, Mankada LA Constituency, as Sadikh in the Ration Card No. 2053031423 (Sl. No. 2), issued by the Taluk, Supply Officer, Perinthalmanna, as Mullayath Sadikmon in the Passport No. H 8795981, date of issue 30-4-2010, issued from the Passport Office, Malappuram, as Sadiq Mon in the Birth Certificate with Registration No. 119/1986, date of Registration 29-4-1986, issued by the Registrar of Births and Deaths, Puzhakkattiri Grama Panchayat, and as Sadikmon in the Birth Certificate with Registration No. 7635/2016, date of Registration 5-12-2016, issued by the Registrar of Births and Deaths, Kottakkal Municipality, of my minor son Muhammed Fezin.M., is one and the same person. Hereafter I will be known by the name Sadikmon Mulayath only.

This change will come into effect in all records related to me.

Puzhakkattiri,
13-1-2020.

SADIKMON.M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Nazar.P.T., Poovathumthodi House, Vengad Post, Kolathur (Via), Perinthalmanna Taluk, Malappuram District, Pin-679 338, have changed the name of my minor daughter Fathima Nizahath, holder of Birth Certificate with Registration No. 321/1C/2003, date of Registration 31-1-2003, issued by the Registrar of Births and Deaths, Thrissur Corporation, and All India Secondary School Examination, 2019 Certificate No. 0365625, with Roll No. 4358376, dated 6-5-2019 of CBSE, Delhi, as Fathima Nizahath.P.T.

This change will come into effect in all records related to her.

Vengad,

18-1-2020.

ABDUL NAZAR.P.T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdussaleem.A.P., Aniyampambil House, Kolathur Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of S.S.L.C. C No. 208246, with Register No. 440005, of March 2002, also known as Abdu Saleem.A.P. in the Driving Licence No. 53/6683/2014, dated 13-11-2014, issued by the Assistant Licensing Authority, Perinthalmanna, as Abdul Saleem in the Electoral Identity Card No. HFS2349884, dated 22-10-2015, issued by the Electoral Registration Officer, Mankada Constituency, and in the Ration Card No. 2053062561 (Sl. No. 2), issued by the Taluk Supply Officer, Perinthalmanna, as Abdul Saleem.A.P. in the Birth Certificate with Registration No. 634/2018, date of Registration 27-1-2018, issued by the Sub Registrar of Births and Deaths, Perinthalmanna Municipality, of my minor son Muhamed Sahal, and in the Birth Certificate with Registration No. 1657/2015, date of Registration 10-3-2015, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, of my another minor son

Shafin Muhammed.A.P., is one and the same person. Hereafter I will be known by the name Abdul Saleem.A.P. only.

This change will come into effect in all records related to me.

Kolathur,

18-1-2020.

ABDUSSALEEM.A.P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Subash. K., Puthanattil House, Usha Nivas, Puthur Pallikkal Post, Kondotty Taluk, Malappuram District, Pin-673 636, holder of S. S. L. C. Book No. H 136510, with Register No.116724, of March 1996, and Pre-degree Examination Certificate Folio A No. 46208, with Reg. No. 42179, of April 1998, of University of Calicut, also known as Subhash. K. in the Bachelor of Arts (Economics) Degree Certificate No. 1920, with Register No. 008842, of April 2002, of University of Calicut, in the Bachelor of Education Certificate No. 073318, with Reg. No. DMAETSO040, of April 2005, of University of Calicut, in the Degree of Master of Arts (Economics) Certificate No. 147244, with Reg. No. JMAFMEC017, of September 2007, of University of Calicut, in the Degree of Master of Philosophy Certificate No. Sl. No. 0060153, with Register No. 85001008, DEC 2011, of Cochin University of Science and Technology, and in the Driving Licence No. 10/6737/2002, dated 18-7-2008, issued by the Assistant Licensing Authority, Malappuram, as Subhash in the Electoral Identity Card No. JCW1772409, dated 27-3-2003, issued by the Electoral Registration Officer, Kondotty LA Constituency, and in the Ration Card No. 2055045769 (Sl. No. 3), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter I will be known by the name Subhash. K. only and will sign accordingly.

This change will come into effect in all records related to me.

Puthur Pallikkal,

26-12-2019.

SUBASH. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shebin Sherin, Nest Villa, National Education Service Trust, Elamaram, Cheruvayoor Post, Kondotty Taluk, Malappuram District, Pin-673 645, holder of S. S. L. C. No. K-318323, with Register No. 405229, of March 2010, Higher Secondary Examination Certificate No. HSE 1231145, with Register No. 8126011, of March 2012, of Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Business Administration Certificate with Register No. 12117071, of March 2015, of Mahatma Gandhi University, Kottayam, Post-Graduate Diploma in Management (Retail Management) Certificate with No. HPGD/JL15/3498, of June 2018, of We School, Welingkar Education, Maharashtra, Professional Diploma in Computerised Financial Accounting Certificate ID No. A13103E064 with Register No. 50480116, of February 2014, of Kerala State Rural Women's Electronics Industrial Co-operative Federation Ltd., Thiruvananthapuram, Marriage Certificate No. 5743/2019, with Registration No. 241/2019, date of Registration 19-10-2019, issued by the Secretary & Registrar of Common Marriage, Urangattiri Grama Panchayat, Driving Licence No. 10/12381/2018, dated 31-8-2018, issued by the Assistant Licensing Authority, Malappuram, Birth Certificate with Registration No. 1325/1995, date of Registration 19-9-1995, issued by the Registrar of Births and Deaths, Kattappana Municipality, Ration Card No. 1674049701 (Sl. No. 3), issued by the Taluk Supply Officer, Idukki, PAN Card with Permanent Account No. FRRPS8289G, issued from the Income Tax Department, Government of India, have embraced Islam Religion from Christian R. C. S. C. vide Discharge Certificate No. 6146, dated 15-4-2016, issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Muhammad Raihan. Hereafter I will be a member of Islam Religion and will be known by the name Muhammad Raihan only.

This change will come into effect in all records related to me.

Cheruvayoor,
6-1-2020.

SHEBIN SHERIN

NOTIFICATION

It is Hereby notified for the information of all concerned authorities and the public that I, Basheer K. P, Vettuvedichalil House, Vazhakkad P. O., Kondotty Taluk, Malappuram-673 640, holder of S. S. L. C. Book No. I 175045 with Register No. 86629 of March 1996, Register No. 530497 of March 1997, in the Driving Licence No. 10/1597/2011 dated 28-1-2011 issued by the Asst. LA, Malappuram, in the Marriage Certificate with Registration No. 298/10, date of

Registration 27-11-2010, issued by the Registrar of Marriage, Perumanna Grama Panchayath, also known as Basheer in the Election Identity Card No. JCW 1311695 dated 29-6-2015 issued by the Electoral Registration Officer, Kondotty Assembly Constituency, in the Ration Card No. 2077009998 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer Kondotty, in the PAN Card No. EQMPB8384J issued from Income Tax Department, Govt. of India, in the Election Identity Card No. FZQ2032845 dated 30-5-1987 issued by the Electoral Registration Officer, Kondotty Assembly Constituency of my wife Nusrath.V. P known as Basheer Kuttiyot Purayi in the Passport No. K2020339 dated 23-1-2012 issued by the Attache, Embassy of India, Riyadh, known as Basheer.V. P in the Birth Certificate of my daughter Fathima Nasrin.V. P with Registration No. 21240/2011, date of Registration 18-7-2011 issued by the Health Officer and Registrar of Births and Deaths, Kozhikode Corporation, in the Extract of School Admission Register of my daughter Fathima Nasrin V. P with Admission No. 6290, date of Admission 25-5-2017 issued by The Head Master, GMUP School, Vazhakkad is one and the same person. Hereafter I will be known by the name Basheer. K. P only.

This change will come into effect in all records related to me.

Vazhakkad.

BASHEER K. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajakumar. P. M, 5/793A (House), Puthukkudi Paramba, Rarichan Road, Eranhipalam (P. O.), Kozhikode Taluk, Kozhikode District, Pin-673 006, holder of S. S. L. C. Book No. A 103032 with Register Nos. 272721 of March 1988, 19221 of September 1988 and 430784 of March 1989, in the Driving Licence No. 11/77/1993 issued on 18-4-2013 by the Asst. L. A, Kozhikode, also known as Rajakumar in the Election Identity Card No. YTA0255976 issued on 26-7-2011 by the Electoral Registration Officer, Kozhikode North LA Constituency, and known as Rajakumar P. M in the Ration Card No. 2157071301 (Sl. No. 3) issued on 21-2-2019 by the City Rationing Officer, (North), Kozhikode, is one and the same person. I have embraced Christian Religion from Hindu-Nadar OBC Community, as per the Baptism Certificate Serial No. 15 issued on 28-1-2020 by the Indian Church of Christ, Calicut, with the name P. M. Rajkumar. Hereafter I will be a member of Christian Religion and have changed my name as Rajkumar P. M.

This change will come into effect in all records related to me.

Eranhipalam,
1-2-2020.

RAJAKUMAR. P. M

NOTIFICATION

I, Farsana K, M. K (House), Thalakkulathur (P. O.), Atholi, Kozhikode Taluk, Kozhikode District, Pin-673 317, do hereby notify for the information of all concerned authorities and the public that have changed the name of my minor son Rizwin Siraj P. P, holder of Birth Certificate with Registration No. III/3210/04, date of Registration 20-8-2004, issued by the Sub-Registrar of Births & Deaths, Circle III, Corporation of Calicut, in the Extract of School Admission Register with Admission No. 4513, date of Admission 12-5-2018 issued by the Superintendent, Govt. Technical High School, Kozhikode, also known as Riz win in the Ration Card No. 2159029923 (Sl. No. 8) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed his name as Rizwin Muhammed.

It is further notified that I have changed the name of my minor son Rahan Siraj.P.P, holder of Birth Certificate with Registration No. 3818/2008, date of Registration 11-2-2008, issued by the Sub-Registrar of Birth & Death Kozhikode Corporation, in the Extract of School Admission Register with Admission No. 4131, date of Admission 24-5-2018 issued by the Headmaster, GMUP School, Velur, P. O. Atholi, also known as Rahan in the Ration Card No. 2159029923 (Sl. No. 7) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed his name as Rahan Muhammed.

These changes will come into effect in all records related to them.

Thalakkulathur. _____ FARSANA K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunjaysha. P, Arankodan House, Emily, Vythiri Taluk, Wayanad District, Pin-673 121, holder of S. S. L. C. Book No. H060641 with Reg. No. 222977 of March 1996, also known as Ayisha in Election Identity Card No. JDT1519768 dated 20-9-2015 issued by Electoral Registration Officer, Kalpetta Constituency is one and the same person. Hereafter have changed my name as Ayisha and will sign accordingly.

This change will come into effect in all records related to me.

Vythiri,
31-12-2019. _____ KUNJAYSHA. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shemin, Puthanpurayil House, Kannanchath, Chundale Post, Vythiry Taluk, Wayanad District, Pin-673 123, holder of S. S. L. C. Certificate No. I-564294 with Register No. 487881 of March 2009, in the driving License No. 12/3733/2010 dated 24-4-2014 issued by the Asst. LA, Wayanad. Hereafter I have changed my name as Shemin K.

This change will come into effect in all records related to me.

Chundale,
20-1-2020. _____ SHEMIN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajudheen. V, Vallikettummal House, Pozhuthana Post, Vythiri Taluk, Wayanad District, Pin-673 575, holder of Extract of Admission Register with Admission No. 2272/3407 date of Admission 26-5-1987 issued by the Headmistress Govt. High School Achoor also known as Shajahan in the Ration Card 2262021397 dated 15-3-2017 issued by the Taluk Supply Officer, Vythiri is one and the same person. Hereafter I have changed my name as Shajahan only.

This change will come into effect in all records related to me.

Pozhuthana,
25-1-2020. _____ SAJUDHEEN. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdu P. P, Padinhare Peediyekkal, Kunnamangalamvayal, Meppadi P. O., Vythiri Taluk, Wayanad District, Pin-673 577, holder of Extract of School Admission Register with Admission No. 4094 date of Admission 31-5-1976 issued by the Headmistress, Velimukku A U P School, Velimukku also known as Abdul Azeez in the Election Identity Card No. KL/04/029/354848 dated 3-2-1999 issued by the Electoral Registration Officer Kalpetta LA and known as Abdul Azeez. P. P in the Ration Card No. 2262013831 dated 15-3-2017 issued by Taluk Supply Officer, Vythiri is one and the same person. Hereafter I will be known by the name Abdul Azeez P. P.

This change will come into effect in all records related to me.

Meppadi,
6-1-2020. _____ ABDU P. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreehari V, Puliambatta House, Cottanad Post, Kottappadi Village, Vythiri Taluk, Wayanad District, Pin-673 577, holder of SSLC No. Q008195 with Register No. 506403 of March 2015, in Driving License No. 12/2433/2018 dated 23-8-2018 issued from Asst. LA Wayanad have changed my name as Sreehari. C only.

This change will come into effect in all records related to me.

Manivayal,
18-1-2020.

SREEHARI V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jouharunnisa. T, 'Baithul Noor', Thotty, Pallikkara, Kasaragod District, Pin-671 316, holder of S. S. L. C. No. H 015364 with Register No. 112183 of March 2008; Higher Secondary Examination Certificate No. HSE 356483 with Register No. 6378469 of March 2010, issued from Board of Higher Secondary Examination, Government of Kerala, also known as Ayshath Jouharunnisa in the Passport No. J0120104, dated 28-4-2010, issued by the Assistant, Passport Office, Kozhikode; Permanent Account No. BBWPA0990B, issued from Income Tax Department, Government of India, and in the Electoral Identity Card No. RDQ0234989, dated 13-1-2011, issued by the Electoral Registration Officer, Udma LA Constituency, is one and the same person. Hereafter I will be known by the name Ayshath Jouharunnisa only.

This change will come into effect in all records related to me.

Pallikkara,
29-10-2019.

JOUHARUNNISA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aboobakkar, Shafaghar, GHS Road, P.O. Kunjathur, Kasaragod District, Pin-671 323, holder of Election Identity Card No. FDT1402825 Dated 19-12-2001 issued by the Electoral Registration Officer, Manjeshwar LA Constituency, in the Ration Card No. 2481027005 (Sl. No. 7) dated 3-7-2017 issued by the Taluk Supply Officer, Manjeswaram, also known as Y.Monu in the S.S.L.C. Book No. F 178865 with Register No. 547467 of March 1993 of my son Mahammad Asaraf is one and the same person. Hereafter I have changed my name as Aboobacker.

This change will come into effect in all records related to me.

Kunjathur,
27-1-2020.

ABOUBAKKAR

KERALA STATE LEGAL SERVICES AUTHORITY

NOTIFICATION

No. 1021/D/19/KeLSA. 5th February 2020.

In exercise of the powers conferred by Sub Section (1) and (2) of Section 11A of the Legal Services Authorities Act, 1987 (Central Act 39 of 1987) read with Rule 10 of the Kerala State Legal Services Authorities Rules, 1998, the Kerala State Legal Services Authority hereby reconstitutes the Taluk Legal Services Committees for the Taluks in the Districts of Kannur, Wayanad, and Kozhikode in the State of Kerala consisting of such members as detailed below w.e.f. the F.N. of 5th February, 2020 consisting of the following namely:—

KANNUR DISTRICT

1. Thaliparamba Taluk

- | | |
|--|---------------------------------|
| 1. Senior Most Judicial Officer | Chairman |
| 2. President, Thaliparamba Block Panchayat | Member |
| 3. Tahsildar | Member |
| 4. President of the Bar Association at the Judicial Headquarters | Member |
| 5. Senior Most Police Officer | Member |
| 6. Senior Most Assistant Public Prosecutor | Member |
| 7. Adv. K. V. Ganeshan,
S/o K. V. Kannan Ravivarman,
Sopanam, Ramanthaly P. O. | Member |
| 8. Adv. Jithinraj P. R.,
S/o Rajappan, Puilolil House,
Vallora P. O. | Member |
| 9. Sri P. V. Baburaj,
Elayade, Thimiri P. O.,
Pin-670 581 | Member |
| 10. Sri M. C. Raghavan,
Sindhooram, Kottoor P. O.,
Sreekandapuram | Member |
| 11. Sri M. Velayudhan,
Nullikkottu House,
Chuzhali P. O. | Member |
| 12. Smt. O. Subhagyam,
Pullayikodi House, Keezhattoor,
Thaliparamba P. O. | Member
representing
Women |
| 13. Sri K. K. Ramachandran,
Koromkudiyam House,
Thottikkal, Thiruvattoor P. O. | Member
representing
SC |